

BEFORE THE NATIONAL GREEN TRIBUNAL,

PRINCIPAL BENCH, NEW DELHI

Original Application No.334/2023

Naresh Chaudhary

..... Applicant

Versus

Union of India & Ors.

.....Respondent(s)

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**REPLY ON BEHALF OF THE PUBLIC WORKS DEPARTMENT,
GNCT OF DELHI**

MOST RESPECTFULLY SHOWETH:

1. That the present petition has been filed, *inter-alia*, on the basis of the following allegations:
 - a. violation of environmental norms in constructions at 6 Flag Staff Road and 45-47 Rajpur Road, New Delhi by PWD, Delhi;
 - b. construction was raised illegally, ignoring the observations of DUAC for increasing the green area which ipso facto is violation of Delhi Municipal Corporation Act, 1957 requiring valid approval for construction;
 - c. permissions for tree cutting were taken by manipulation and circumvention of order dated 10.02.2009. Instead of disclosing that 28 trees were to be cut in which permission of higher authority was required, permissions were taken in instalments of less than 10 trees.

2. It is most respectfully submitted that there have no intentional or deliberate violations of environmental and other norms as alleged or otherwise or at all. The permanent construction has been carried out by the answering respondent after duly taking approval of the Delhi Urban Art Commission (“DUAC”). On the basis of documents, layouts, initial drawings submitted on behalf of the Respondent department, DUAC had given approval on 24.12.2020 for “Addition/ Alteration in Residence of Hon’ble Chief Minister at 6- Flag Staff Road, Civil Lines, Delhi, Providing Additional Accommodation” for an area of 1583.19 sq.m. and the construction was started after the grant of the said approval. Furthermore, all required permissions for transplanted/ removal of trees were duly taken from the Forest Department of Delhi, GNCTD for the said work. Neither the DUAC nor the Forest Department or any local body has raised any objection during the construction with respect to the same being in violation of any municipal laws and/ or encroaching on green area/ green belt. The detailed facts are given hereinbelow:

DATES	PARTICULARS
17.03.2020	The then Hon'ble Minister, Public Works Department proposed “ Addition/ Alteration in the residence of the Hon’ble Chief Minister at 6 Flag Staff Road- Providing Additional Accommodation ” as the existing space was found to be insufficient for holding various public meetings as well as formal meetings. It was therefore directed to construct two additional meeting

	<p>rooms, one additional drawing room and one additional formal dining room of capacity of about 24 persons at ground floor by remodelling the existing accommodation at ground floor. It was further proposed that the existing accommodation in the ground floor like bed rooms, dining rooms, kitchen, drawing room, study room etc. be shifted to the first floor by adding an additional storey on the existing building after judging the feasibility of proposed construction at first floor. It is critical to note that just after the afore-said proposal, there was outbreak of the COVID-19 pandemic and the whole country went into lockdown. As such, no action was immediately taken in furtherance to the above note.</p> <p>Copy of Minister Note dated 17.03.2020 is annexed hereto as Annexure R-1.</p>
27.07.2020	<p>As per Clause-6.6.1(3) of CPWD Works Manual-2014, the Superintending Engineer, C&ND Circle inspected the building and after such inspection vide his communication dated 27.07.2020, observed as under:</p> <p>“... the bungalow at 6, Flag Staff Road was constructed in 1942-43 and is a load bearing construction. In view of the fact that it is a very old construction and has load bearing walls, it is not recommended for remodelling of the existing ground floor or for creating an additional floor.”</p>

	Accordingly, the SE, C&ND proposed additional construction to be done within the premises and demolition of the existing bungalow and enclosed a proposed layout. Copy of the said communication dated 27.07.2020 is annexed hereto as Annexure R-2 .
	The proposal was approved by then Hon'ble Minister (PWD), Principal Secretary (PWD), Engineer-in-Chief and then Principal Chief Engineer and it was declared as most urgent.
28.07.2020	On the directions of Hon'ble PWD Minister and higher officers of PWD, the then Executive Engineer M-323, PWD proposed to appoint a reputed consultant/ Architect immediately and same was recommended by SE, C&ND and approved by the then Chief Engineer (East) PWD on 28.07.2020 in accordance with CPWD Works Manual.
30.07.2020	As per clause-136 of GFR-2017 and clause-1.5 of CPWD Works Manual, a consultant was appointed for the consultancy work of Providing additional accommodation at 6-Flag Staff Road on 30.07.2020 by the then Chief Engineer (East). Copy of the work order dated 30.07.2020 is annexed hereto as Annexure R-3 .
30.09.2020	Directions were given by the Executive Engineer to the Consultant to start the process for obtaining required approvals from DUAC and local body which was part of

	consultancy work as per Clause-1.1(b) of abstract of consultancy.
01.10.2020 to 07.10.2020	<p>Notice for inviting Tender (NIT) was floated on e-tendering portal on 01.10.2020 immediately after receiving the approved NIT and the same was opened on 07.10.2020.</p> <p>In the meanwhile, the Consultant prepared drawings, layouts for the work “Providing Additional Accommodation at 6-Flag Staff Road”.</p>
7.10.2020 to 10.02.2021	<p>The Consultant submitted its first proposal on Work Information Management System (WIMS) portal for approvals of local body and DUAC on 07.10.2020. The same was scrutinized and rejected on 21.10.2020. The Consultant was directed to carry out modification, correction and re-submission.</p> <p>The proposal was again submitted on 23.10.2020 and same was scrutinized and forwarded to nodal officer i.e. the Building Committee on 26.10.2020, defects were marked and the same was again rejected on 29.10.2020. Thereafter, the application was re-submitted on 04.11.2020; defects were marked on 13.11.2020. The Application was re-submitted on 26.11.2020. However, this time the defects were marked on 10.02.2021, i.e. after 75 days.</p>

	<p>NOTE: As per Clause 2.19 of Unified Building Bye Laws for Delhi, 2016 which specifically mandates that if the Building Committee/Local Body fails to intimate in writing within 30 days or less as specified, then the application is deemed to be sanctioned. The last submission was on 26.11.2020 and approximately 75 days later defects were marked again, therefore, it was completely permissible to continue with the work as the sanction of the Building Committee was deemed to have been granted.</p> <p>Also, it was permissible under Rule 136(2) of the GFR, 2017 to carry out the work without awaiting the sanction of the building plan by the Building Committee of the PWD.</p>
28.10.2020	<p>While, the initial drawings and proposals of the work was in scrutiny in Division office and in office of building committee, PWD applied transplantation/removal of 09 trees from the site of proposed additional accommodation as required by the Consultant on 28.10.2020.</p> <p>(Copy of the 1st application dated 28.10.2020 for the transplantation/removal of trees is annexed hereto as Annexure R-4.)</p>

29.10.2020	Minutes of the 1563 rd (online) meeting regarding proposal of work at 6-Flag Staff Road with the Delhi Urban Art Commission was held on 29.10.2020.
06.11.2020	<p>The subject proposal was discussed in the minutes of 1564th (online) meeting of the Delhi Urban Art Commission issued on 06.11.2020 and amongst the various observations, it was suggested to align the main building parallel to the front boundary wall/Flag Staff Road for better aesthetics rather than the rear boundary as had been done.</p> <p>The Commission further observed that the building belonging to the chief state representative should have a strong architectural character. The form and function should respect the setting and also ensure that all the requisite functions in the building (including ceremonial areas jazz, office spaces for staff parking security staff, frisking areas from security point of view spaces for domestic staff etc.) Architected 2:00 in the design itself. The space was directed to be re-designed appropriately.</p> <p>(Copy of the minutes of 1564th (online) meeting of the Delhi Urban Art Commission issued on 06.11.2020 is annexed hereto as Annexure R-5.)</p> <p>The afore-said recommendations were accepted and the revised site plan was submitted by the Consultant.</p>

	(Copy of the Reply of the Consultant to the above stated recommendations is annexed hereto as Annexure R-6.)
10.11.2020	While such discussions of further changes were in process permission on the First application for transplantation of 09 trees was approved and issued by Dy. Conservator North Forest Division on 10.11.2020. (Copy of the 1 st approval of the transplantations/ removal of trees dated 10.11.2020 is annexed hereto as Annexure R-7)
15.12.2020	Due to change in orientation/layout of proposed building as suggested by DUAC, on 15.12.2020 a 2nd permission was sought from Forest Department for transplantation of 02 more nos. of trees as these two trees were there on construction site as per the change in orientation/layout of proposed building. The Dy. Conservator of Forest was also informed in same letter dated 15.12.2020 about the matter of change in orientation of building by DUAC. (Copy of the 2 nd application dated 15.12.2020 for the transplantation/removal of trees is annexed hereto as Annexure R-8.)
24.12.2020	The DUAC gave its approval for “Addition/Alteration in Residence of Hon’ble Chief Minister at 6-Flag Road, Civil Lines, Delhi. Providing Additional

	<p>Accommodation” for area 1583.19 sqm on 24.12.2020. Accordingly, after the approval of DUAC the construction work started.</p> <p>(Copy of the said approval dated 24.12.2020 for “Addition/Alteration in Residence of Hon’ble Chief Minister at 6-Flag Road, Civil Lines, Delhi is annexed hereto as Annexure R-9.)</p>
04.01.2021	<p>The 2nd Permission for transplantation of 02 more nos. of trees was granted/issued by the Forest Department on 04.01.2021.</p> <p>(Copy of the 2nd approval of the transplantations/ removal of trees dated 04.01.2021 is annexed hereto as Annexure R-10)</p>
20.07.2021	<p>Another new agreement was made by PWD with a new agency (i.e. other than the agency working for the work of Providing Additional Accommodation at 6-Flag Staff Road). The Award Letter of this new agreement was made on 20.07.2021 for work of “Addition/Alteration in the Staff Block/Camp Office at 6-Flag Staff Road, Delhi.”</p> <p>(Copy of the Award Letter of the New Agreement dated 20.07.2021 of PWD with a new agency is annexed hereto as Annexure R-11.)</p> <p>It is most critical to note that this agreement was not in relation to the work of “Addition/ Alteration in the</p>

	<p>residence of the Hon'ble Chief Minister at 6 Flag Staff Road."</p> <p>Initially construction of staff block and camp office was not part of 1st agreement and 1st phase of planning, that is why permission for trees transplantation/removal could not be taken at one instance.</p> <p>These new parts of construction added subsequently had no relation with building of residence of the Hon'ble Chief Minister.</p>
03.08.2021	<p>As per the new agreement in respect of staff block and camp office, it was decided by the Chief Engineer and Superintending Engineer of PWD to make Electric Sub-Station and reception block at 6-Flag Staff Road. Both these new blocks are approximately 80 to 100 feet away from the main building.</p> <p>There were 06 nos. of trees on the site of electric substation and reception block. Assistant Engineer M-3231 Sub Division Rajpur Road, informed to Assistant Director (Horticulture) Division M-214, PWD and Executive Engineer M-323, PWD on 03.08.2021 that 06 nos. of trees (bearing sr. no. 28,29,30,34,35 & 39) were required to be transplanted from 6-Flag Staff Road. (Copy of the letter of Asst. Engineer dated 03.08.2021 is annexed hereto as Annexure R-12.)</p>

	<p>Hence, the 3rd Application was subsequently made by this office on same day 03.08.2021 to Forest Department after approx. 08 Months for transplantation of 06 more Nos of trees for making electric substation and reception block.</p> <p>(Copy of the 3rd application dated 03.08.2021 for the transplantation/removal of trees is annexed hereto as Annexure R-13.)</p>
12.08.2021	<p>The application of removal/transplantation of 06 nos. of trees was considered by the Forest Department on 12.08.2021.</p> <p>(Copy of the consideration dated 12.08.2021 of the transplantations/ removal of trees dated is annexed hereto as Annexure R-14)</p>
17.08.2021	<p>The permission for removal/ transplantation of 06 nos. of trees was accordingly given by the Forest Department on 17.08.2021. The said permission was received via WhatsApp but no physical copy was received.</p>
24.02.2022	<p>Initially, as per the aforementioned second agreement i.e. work of “Addition/Alteration in the Staff Block/Camp Office at 6-Flag Staff Road, Delhi”, it was decided to make the camp office and staff block within the same premises that is 6 Flag Staff Road. However, later on, the then Hon’ble PWD Minister directed to construct semi-permanent camp office at 45-47 Rajpur Road. Accordingly, on 24.02.2022, the Superintending</p>

	<p>Engineer/ C&ND Circle, PWD put a proposal for the construction of semi-permanent camp office in 45-47 Rajpur Road and also proposed that no approval of any local body nor of the DUAC is required as the same is of a semi-permanent nature.</p> <p>(Copy of the note of the Superintending Engineer, PWD, dated 24.02.2022 is annexed hereto as Annexure R-15.)</p>
09.02.2022	<p>This site of 45-47 Rajpur Road for construction of camp office is approximately 150 to 200 meters away from the main residential building at 6-Flag Staff Road.</p> <p>There were 06 nos. of trees at the site of camp office at 45-47 Rajpur Road.</p> <p>The Assistant Engineer Sub Division M-3231, Rajpur Road, PWD requested to Dy. Director (Horticulture) M-221, PWD and Executive Engineer M-323, PWD for removal/transplantation of 06 nos. of trees for the work camp office on 09.02.2022. (Copy of the Application of Asst. Engineer, PWD, to the Dy. Director dated 09.02.2022 is annexed hereto as Annexure R-16.)</p>
15.02.2022	<p>In these circumstances, 4th application on 15.02.2022 was made to Dy. Conservator of Forest for removal/transplantation of 06 nos. of trees from the premise of 45-47 Rajpur Road for construction of camp office.</p> <p>(Copy of the 4th application dated 15.02.2022 for the transplantation/removal of trees is annexed hereto as Annexure R-17.)</p>

28.02.2022	<p>The permission for the removal/ transplantation of 06 nos. of trees was given by the Forest Department on 28.02.2022.</p> <p>(Copy of the 4th approval of the transplantations/ removal of trees dated 28.02.2020 is annexed hereto as Annexure R-18).</p>
02.03.2022	<p>The said proposal to construct semi-permanent camp office was approved by the higher authorities of PWD and the then Hon'ble PWD Minister on 02.03.2022.</p> <p>Initially it was decided to construct camp office of total plinth/built-up area of 705 sqm. Later on as per direction of Hon'ble PWD Minister and higher authorities of PWD it was decided to make camp office of total plinth/built-up area of 2640 Sqm. instead of 705 Sqm.</p> <p>As such it resulted in the requirement of removal/transplantation of 05 more nos. of trees from the expended area at the site of camp office at 45-47 Rajpur Road.</p>
16.03.2022	<p>Hence, as per the new plan, 5th application of removal/transplantation of 05 nos. of trees made to Forest Department for removal/transplantation of 05 nos. of trees on 16.03.2022. (Copy of the 5th application dated 16.03.2022 for the transplantation/removal of trees is annexed hereto as Annexure R-19.)</p>

05.04.2022	Accordingly, the application of removal/transplantation of 05 nos. of trees was considered by Forest Department on 05.04.2022 (Copy of the consideration dated 05.04.2022 of the transplantations/ removal of trees is annexed hereto as Annexure R-20)
12.04.2022	<p>Permission for the removal/transplantation of 05 nos. of trees was accorded by the Forest Department on 12.04.2022.</p> <p>The said permission was again received via WhatsApp but no physical copy was received. Further, the approval given by Forest Department was inadvertently addressed to The Executive Engineer, Health Maint. Deptt. Lok Nayak Hospital, Delhi instead of Executive Engineer, C&ND Building (M-323).</p>
19.06.2023	<p>The answering Respondent addressed a letter to Dy. Conservator of Forest, Central Forest Division dt. 19.06.2023 vide letter No. 54(11)20-21/C&ND M-323/23-24/1577, informing that a letter no-1255-29 dt. 04.05.2023 was received through WhatsApp for Horticulture wing but it was never received physically.</p> <p>In the said letter, it was also requested to Dy. Conservator of Forest, Central Forest Division that further correspondence with respect to works of 6-Flag Staff Road and 45-47 Rajpur Road should be made with Executive Engineer, C&ND Building M-323, PWD, 1st Floor, A-Block, Vikas Bhawan-II, New Delhi-110054 for better co-ordination and timely compliance of directions</p>

	<p>instead of Executive Engineer, Health Maint. Deptt. Lok Nayak Hospital, Delhi.)</p> <p>The said letter dt. 19.06.2023 was also sent to Dy. Director (Horticulture) Division M-214, PWD for compliance of report dt. 04.05.2023. (Copy of the said letter to the Dy. Conservator of Forest dated 19.06.2023 is annexed hereto as Annexure R-21)</p>
02.08.2023	<p>In compliance thereafter, Dy. Director (Horticulture) Division M-214, PWD submitted report to Executive Engineer, C&ND Building M-323, PWD vide his letter No. 1818 dt. 02.08.2023 stating that 90 trees saplings of indigenous species (like Neem, Peepal, Arjun, Pilkhan, Jammun) of height 15 feet and having a minimum diameter of 6 inches have been planted at Outer Ring Road (Chandgi Ram Akhada to Majnu Ka Tilla) near Chandrawal.</p> <p>He also submitted photographs and Geo-coordinates of planted trees. He also sent this report directly to Dy. Conservator of Forest, Central Forest Division.</p> <p>(Copy of report of DD, Horticulture dt. 02.08.2023 annexed herewith Annexure R- 22)</p>
04.08.2023	<p>The answering respondent also submitted a compliance report to Dy. Conservator of Forest, Central Forest Division on 04.08.2023 vide this office letter 23(CMR)/DB/C&ND Bldg. M-323/23-24/2085 along with photographs and Geo-coordinates of planted trees.</p>

	(Copy of the compliance report dated 04.08.2023 is annexed hereto as Annexure R-23)
07.08.2023	The above-mentioned Compliance Report was again confirmed and submitted to Dy. Conservator of Forest, Central Forest Division on 07.08.2023 vide this office letter 54(19)21-22/C&ND Bldg. M-323/23-24/2102. (Copy of the Confirmation of the compliance Report is annexed hereto as Annexure R-24)
07.08.2023	Inspite of the above compliance, the office of the answering respondent i.e. C&ND Building Division M-323, received a letter on 07.08.2023 of Dy. Conservator of Forest, Central Forest Division alleging “non-compliance of terms and conditions for tree felling permissions and failure of transplantation” vide letter of DCF, Central Forest Division, Kamla Nehru Ridge No. 4736-41 dt. 02.08.2023 which referred to a purported status report filed by Sh. Ravinder Kumar, DRO Forest, dt. 01.05.2023 in which it was mentioned that out of 90 trees to be transplanted, only one Bargad tree was found alive and in healthy condition, 11 nos. of trees were found dead and 07 trees were found missing. (Copy of the letter of non-compliance by DCF is annexed hereto as Annexure R-25.) In this regard it is stated that report submitted by Sh. Ravinder Kumar, DRO Forest, is not correct as all the 90 trees were transplanted. In the above mentioned letter, the Dy. Conservator of Forest also referred to a letter dated

	<p>04.05.2023 vide file no. 337/CFD/DCF(C)/site-inspection reports/23-24/1225-29 for plantation of 90 trees saplings of indigenous species (like Neem, Peepal, Arjun, Pilkhan, Jammun) of height 15 feet and having a minimum diameter of 6 inches and the report such plantation should be submitted in her office within 03 months of issue of letter i.e., within 04.08.2023. However, it is noteworthy that the said letter dated 04.05.2023, was wrongly addressed to The Executive Engineer, Health Maint. Deptt. Lok Nayak Hospital, Delhi instead of Executive Engineer, C&ND Building (M-323).</p> <p>Hence, that the said letter was received by the answering respondent. (Copy of the said letter with the wrong address is annexed hereto as Annexure-26)</p>
<p>22.08.2023 & 23.08.2023</p>	<p>A hearing for non-compliance of above matter was fixed on 23.08.2023 by the Forest Department and the EE, PWD.</p> <p>However, the said meeting was cancelled as compliance of plantation of 90 trees had already been done by the PWD.</p>
<p>15.01.2024</p>	<p>The Deputy Director (Horticulture) PWD has submitted current status report to the Deputy Conservator of Forest vide his letter no. 134 dated 15.01.2024 about compensatory plantation of 280 trees and plantation of 90 trees in lieu of 18 dead transplanted trees. He also informed that the above-</p>

	<p>mentioned planted trees i.e. 280 and 90 trees are surviving well.</p> <p>(Copy of the Report of the Dy. Director dated 15.01.2024 is annexed hereto as Annexure R-27.)</p>
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3. It is thus wrong and denied that the answering respondent had intentionally filed 5 separate applications for the felling/transplantation of 09, 02, 06, 06 and 05 trees respectively in installments of less than 10 trees with a view to avoid compliance of order dated 10.02.2009. It is submitted that the intention of the answering respondent was to save maximum trees and to minimize cutting/ felling or transplantation of trees as far as possible. As explained above, the necessity for seeking five different permissions for felling/ transplantation of trees at 6 Flag Staff Road and 45-47 Rajpura Road arose as the same were filed on different occasions, for different purposes and for different locations. The details of the same are again being furnished in the tabular form for convenience:

S N	Permission No./Date & Addressed to / Permission given for transplant/Felling:-	Reasons
1.	<p>F.No.09/NFD/TC/Felling/2020-21/889-90 dt. 10.11.20.</p> <p>O/o Executive Engineer, C&ND Bldg, M-323, PWD, A-Block, 1st Floor, Vikas Bhawan-II, Near Metcalf House, Upper Bela Road Delhi.</p> <p>09 Trees for transplantation from 6 Flag Staff Road. i. Mango – 03, ii. Amla – 02, iii. Citrus – 02, iv. Kadipata 02</p>	<p>Consultant for the work at 6-Flag Staff Road was appointed on 30.07.2020. Tender for the work was called on 01.10.2020 and opened on 07.10.2020 respectively. Meanwhile consultant was preparing drawings, layouts for the work "Providing Additional Accommodation at 6-Flag Staff Road" in consultation with user and Hon'ble PWD Minister.</p> <p>On directions of Executive Engineer, consultant applied initial drawings and proposals of the work on WIMS Portal for local body approval and DUAC approval on 07.10.2020. Proposal was in scrutiny of Division office and office of Nodal officer of local body committee i.e. building committee. On the basis of initial plan, layouts, drawings submitted by consultant which was in scrutiny in Division office and in office of building committee, PWD applied transplantation/removal of 09 trees from the site of proposed additional accommodation as required by consultant's initial drawings on 28.10.2020 (True copy of same is appended herewith and marked as Annexure R-4).</p> <p><i>(It is pertinent to mentioned that no observation was made by DUAC regarding proposed layout of building by consultant till the date of 1st application of this office for transplantation of trees i.e. 28.10.2020).</i></p> <p>Accordingly, permission for transplantation was sought by this office from forest department and same was approved and issued by Dy. Conservator North Forest Division on 10.11.2020. (True copy of same is appended herewith and marked as Annexure R-7).</p>
2.	<p>F. No. 19/NFD/TC/Felling/20-21/ dt. 04.01.21.</p> <p>O/o Executive Engineer, C&ND Bldg, M-323, PWD, A-Block, 1st Floor, Vikas Bhawan-II, Near Metcalf House, Upper Bela Road New Delhi.</p>	<p>Minutes of the 1563rd (online) meeting of the Delhi Urban Art Commission held on 29.10.2020 regarding proposal of work at 6-Flag Staff Road and same was issued on the minutes of 1564th (online) meeting of the Delhi Urban Art Commission held on 06.11.2020.</p> <p>In their observation and approval orientation/layout of building was asked to change and suggested to align the main building to the front boundary wall/Flag Staff Road for better aesthetics rather than the rear boundary as has been done. (True copy of same is appended herewith and marked as Annexure R-5). Accordingly, consultant replied to DUAC as "We accept this as a very meaningful suggestions have suitably realigned the building to be parallel to the front boundary wall/flag staff road for better aesthetics. The earlier proposal was set along the cardinal axis however we too feel that your suggestion of keeping the building parallel to the front flag staff road is a good option. Please find the same</p>

<p>02 Nos of Mango trees to be transplanted from 6 Flag Staff Road, Civil Lines.</p>	<p>incorporated in the site plan". (True copy of same is appended herewith and marked as Annexure R-6). Due to change in orientation/layout of proposed building as suggested by DUAC in December-2020 i.e. after receipt of 1st permission of removal/transplantation of trees from 6-Flag Staff Road, another permission, 2nd permission was sought from Forest Department for transplantation of 02 more nos. of trees as these two trees were there on construction site due to change in orientation/layout of proposed building on 15.12.2020 (True copy of same is appended herewith and marked as Annexure R- 8). Permission for same was granted/issued by Forest Department on 04.01.2021. (True copy of same is appended herewith and marked as Annexure R- 10).</p> <p>It is pertinent to mentioned that matter of change in orientation of building by DUAC was also informed to Dy. Conservator of Forest in same letter dt. 15.12.2020 vide which permission for transplantation/removal of 02 nos. of trees was sought.</p> <p>In view of above two permissions sought from Forest Department its very clear that intention of PWD was to save trees maximum as possible and to minimize the nos. of transplantation/felling/cutting of trees from the premise of 6-Flag Staff Road. This additional permission sought for two trees was due to change in orientation of proposed building only.</p> <p>It is to be noted that Forest Department did not object this 2nd application sought for transplantation/felling of trees. If it was against any law of National Green Tribunal Act-2010 regarding transplantation/felling of trees more than 10 trees, then Forest Department should have objected and informed to PWD.</p>
<p>3. F. No. 13/NFD/TC/Felling/20-21 dt. 17.08.21.</p> <p>O/o Executive Engineer, C&ND Bldg, M-323, PWD, A-Block, 1st Floor, Vikas Bhawan-II, Near Metcalf House, Upper Bela Road New Delhi.</p>	<p>Meanwhile, another new agreement was made by PWD with new agency (i.e. other then agency working for the work of Providing Additional Accommodation at 6-Flag Staff Road for which 09 + 02 = 11 Nos of tree's cutting permission were taken). This new agreement was made on 22.07.2021 for new work of "Addition/Alteration in the Staff Block/Camp Office at 6-Flag Staff Road, Delhi". (True copy of award letter of 2nd agreement is appended herewith and marked as Annexure R-11).</p> <p>There is no relation of this work with previous work of "Addition/Alteration at 6-Flag Staff Road (SH: - Providing Additional Accommodation)". Initially construction of staff block and camp office was not part of 1st agreement and 1st phase of planning, that is why permission for trees transplantation/removal could not be taken at one instance.</p> <p>In new agreement of staff block and camp office it was decided by competent authority of PWD i.e. Chief Engineer and Superintending Engineer to make Electric Sub-Station and reception block at 6-Flag Staff Road as per requirement of user and direction of Hon'ble PWD Minister.</p>

<p>06 Nos. of Bottle palm trees for felling from 6 Flag Staff Road, Civil Lines.</p>	<p>Both these new blocks are approximately 150 to 200 Feet away from the main building (i.e. building for which approval of DUAC has been taken). There were 06 nos. of trees on the site of electric substation and reception block. Assistant Engineer M-3231 Sub Division Rajpur Road informed to Assistant Director (Horticulture) Division M-214, PWD and Executive Engineer M-323, PWD that 06 nos. of trees (bearing sr. no. 28,29,30,34,35 & 39) to be transplanted from 6-Flag Staff Road (True copy of same is appended herewith and marked as Annexure R- 12). Application was subsequently made by this office on same day 03.08.2021 to Forest Department after approx. 08 Months of application made for 2nd permission for transplanted of 06 more Nos of trees for making electric substation and reception block. (True copy of same is appended herewith and marked as Annexure R-13). These new parts of construction have no relation with building of Hon'ble CM Residence. Accordingly, application of removal/transplantation of 06 nos. of trees was considered by Forest Department on 12.08.2021 (True copy of same is appended herewith and marked as Annexure R- 14) and permission was given by Forest Department on 17.08.2021. This office received the permission via WhatsApp but no physical copy received to this office. This office is now unable to attach the said permission dt. 17.08.2021 herewith as it is not available in this office and forest department refused to give physically. However, acceptance dt. 12.08.2021 is attached herewith.</p>
<p>4. F. 44/CFD/TC/online/Felling /21-22 dt. 28.02.22. O/o Executive Engineer, C&ND Bldg. M-323, PWD, A-Block, 1st Floor, Vikas Bhawan-II, Near Metcalf House, Upper Bela Road New Delhi. Total of 06 trees to be felled/transplanted from 45-47 Rajpur Road.</p>	<p>Initially at the time of making 2nd agreement i.e. for the work "Addition/Alteration in the Staff Block/Camp Office at 6-Flag Staff Road, Delhi" it was decided to make camp office and staff block in the same premise of residence i.e. in the premise of 6-Flag Staff Road. Later on, Hon'ble PWD Minister directed to construct semi-permanent camp office in premise of 45-47 Rajpur Road instead of 6-Flag Staff Road. In response Superintending Engineer, C&ND Circle, PWD put-up the proposal for construction of semi-permanent camp office in premise of 45-47 Rajpur Road on 24.02.2022 where re-development has been approved by cabinet. Proposal of SE, C&ND was approved by higher authorities of PWD and Hon'ble PWD Minister. (True copy of same is appended herewith and marked as Annexure R- 15).</p> <p>This site of 45-47 Rajpur Road for construction of camp office is approximately 300 to 350 feet away from the main residential building at 6-Flag Staff Road. There were 06 nos. of trees at the site of camp office at 45-47 Rajpur Road. Assistant Engineer Sub Division M-3231, Rajpur Road, PWD requested to Dy. Director (Horticulture) M-221, PWD and Executive Engineer M-323, PWD for removal/transplantation of 06 nos. of trees for the work camp office on 09.02.2022 (True copy of same is appended herewith and marked as Annexure R- 16). In continuation this made</p>

<ul style="list-style-type: none"> • Transplantation of 04 trees:- i. Ashok 03, ii. Bargad 01 • Felling of 02 trees:- i. Ficus benjamina - 01, ii. Lasoda 01. 	<p>application on 15.02.2022 to Dy. Conservator of Forest for removal/transplantation of 06 nos. of trees from the premise of 45-47 Rajpur Road for construction of camp office. (True copy of same is appended herewith and marked as Annexure R- 17).</p> <p>This application was made approximately after 06 months from previous application for transplantation of 06 Nos of trees dt. 03.08.2021. There is no relation of these trees with 6 Flag Staff Road, Civil Lines Delhi as both premises are different and separated. Accordingly, permission was given by Forest Department on 28.02.2022. (True copy of same is appended herewith and marked as Annexure R- 18).</p>
<p>5. F. No. 05/CFD/TC/Felling/online ID 6483/22-23 dt. 12.04.2022.</p> <p>The Executive Engineer, Health Maint. Deptt. Lok Nayak Hospital, Delhi.</p> <p>Total of 05 trees to be felled/transplanted from 45-47 Rajpur Road, Transplantation of 04 Trees: i. Ashok - 03, ii. Jamun - 01 Felling of 01 tree of Neem.</p>	<p>Initially it was decided to construct camp office of total plinth/built-up area of 705 sqm. Later on, as per direction of Hon'ble PWD Minister and higher authorities of PWD it was decided to make camp office of total plinth/built-up area of 2640 Sqm. instead of 705 Sqm. resulted requirement of removal/transplantation of 05 more nos. of trees from the expended area at the site of camp office at 45-47 Rajpur Road.</p> <p>After approx. 18 months of 1st permission of transplantation of trees and after approx. 02 months from the previous permission for transplantation of trees, another request was made to Forest Department for removal/transplantation of 05 nos. of trees on 16.03.2022. (True copy of same is appended herewith and marked as Annexure R- 19). Accordingly, application of removal/transplantation of 05 nos. of trees was considered by Forest Department on 05.04.2022 (True copy of same is appended herewith and marked as Annexure R- 20) and permission was given by Forest Department on 12.04.2022. This office received the permission via WhatsApp but no physical copy received to this office. This office is unable to attach the said permission dt. 12.04.2022 herewith as it is not available in this office and forest department refused to give physically. However, acceptance dt. 05.04.2022 is attached herewith.</p> <p>It is pertinent to mentioned that approval given by Forest Department was in advertently addressed to The Executive Engineer, Health Maint. Deptt. Lok Nayak Hospital, Delhi instead of Executive Engineer, C&ND Building (M-323).</p>

S.	Permission applied by PWD for 45-47 Rajpur Road Civil Lines or 6 Flag Staff Road, Delhi	Permission sought for how many trees [Felling/Transplantation (TP)]		Compensation Plantation (CP)	Status of CP on ground as on date	Location of Transplantation	Status of TP on ground as on date	Reasons for non-compliance of conditions of permissions granted	Actions taken against non-compliance of conditions of permissions granted
		Felling	Transplantation						
1	6 Flag Staff Road	-	09	90 nos. trees at outer ring road near DRDO Complex Delhi	All 90 nos trees are survived and in healthy condition (Marked as tree no. 01 to 90) Photographs attached as Annex-32.	PWD Office Khyber Pass KNR Civil Lines	Due to adverse climatic conditions of Delhi, transplanted trees could not survive.	All the terms and conditions according to the permission letter have been complied, but due to climatic condition of Delhi 09 nos. transplanted trees could not survived.	PWD has planted 45 (90) additional trees against 09 transplanted trees which could not survived. Report of DD (Hort.) and Division M-323 enclosed as Annex-22 & 23. No lapse on the part of PWD in compliance of terms and condition of the permission letter.
2	6 Flag Staff Road	-	02	20 nos trees at outer ring road near DRDO Complex Delhi	All 20 nos trees are survived and in healthy condition (Marked tree no. 91 to 110) Photographs attached as Annex-32.	PWD Office Khyber Pass KNR Civil Lines	Due to adverse climatic conditions of Delhi, transplanted trees could not survive.	All the terms and conditions according to the permission letter have been complied, but due to climatic condition of Delhi 02 nos. transplanted trees could not survived.	PWD has planted 10 (90) additional trees against 02 transplanted trees which could not survived. Report of DD (Hort.) and Division M-323 enclosed as Annex-22 & 23. No lapse on the part of PWD in compliance of terms and condition of the permission letter. .
3	6 Flag Staff Road	06	-	60 nos trees at outer ring road near DRDO	All 60 nos trees are survived and in healthy condition	PWD Office Khyber Pass KNR Civil Lines	Permission was for felling/removal of trees not for transplantation as the	All the terms and conditions according to the permission letter have been complied.	No lapse on the part of PWD in compliance of terms and condition of the permission letter.

				Complex Delhi	(Marked tree no. 111 to 170) Photographs attached as Annex- 32.		species of these 06 trees cannot be transplanted. (Bottle Palm)		
4	45-47 Rajpur Road	02	04	60 nos trees of Champa (Plumeria Alba) at Ring Road Near Metcalf House and Vikas Bhawan-II, Delhi were planted.	All 60 nos trees are survived and in healthy condition (Marked tree no. 1 to 60) Photographs attached as Annex- 33.	PWD Nursery near Majnu Ka Tilla	Only 04 trees were to be transplanted as another 02 trees to be removed being un- transplantable. 01 transplanted tree found in healthy condition out of 04 trees. Others 03 trees could not survive due to adverse climatic condition of Delhi.	All the terms and conditions according to the permission letter have been complied.	PWD has planted 15 (90) additional trees against 03 transplanted trees which could not survived. Report of DD (Hort.) and Division M-323 enclosed as Annex-22 & 23. No lapse on the part of PWD in compliance of terms and condition of the permission letter.
5	45-47 Rajpur Road	01	04	50 nos trees were planted at I.P. Flyover ITO Delhi	All 50 nos trees are survived and in healthy condition (Marked tree no. 1 to 50) Photographs attached as Annex- 34.	PWD Nursery near Majnu Ka Tilla	Only 04 trees were to be transplanted as another 01 tree was to be removed/felled being un- transplantable. 04 transplanted trees could not survive due to adverse climatic condition of Delhi.	All the terms and conditions according to the permission letter have been complied.	PWD has planted 20 (90) additional trees against 04 transplanted trees which could not survived. Report of DD (Hort.) and Division M-323 enclosed as Annex-22 & 23. No lapse on the part of PWD in compliance of terms and condition

The Respondent Department has thus followed all the directions and conditions imposed by the forest department regarding transplantation/ felling of trees as well as regarding compensatory plantation, in respect of both the properties.

5. It is further submitted that at the time of site inspection conducted on 01.05.2023 by the Forest Department, the Respondent Department was not called to join for joint inspection of the sites of compensatory plantation of 280 trees. Further, in the letter dated 04.05.2023, *albeit* wrongly addressed to “the Executive Engineer Health Maintenance Department Lok Nayak Hospital, Delhi” instead of “Executive Engineer, C& ND Building (M-323)”, wherein a reference was made to a status report dated 01.05.2023, it was nowhere mentioned that plantation of 80 trees had been carried out instead of 280 trees. The said letter and the report dated 01.05.2023 was for plantation of 90 trees saplings of indigenous species like Neem, Peepal, Arjun, Pilkhan, Jamun of height 15 feet and having a minimum diameter of 6 inches against 18 dead transplanted trees.
6. It is also wrong and denied that there has been any violation of the MPD, 2021. As regards the construction at the 6 Flag Staff Road, Civil Lines, Delhi is concerned, it is submitted that the same is well within the permission limit of FAR. Net area of plot of the said property submitted by the Consultant to DUAC was 4778 sq.m. whereas the permissible FAR in this area is 75% i.e. 75% of 4778 sq.m = 3584 sq.m. However, construction at the said property has been carried out only on 1905 sqm. i.e. upto 40%. DUAC has thus given

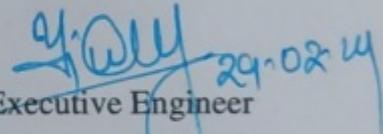
approval for construction on the basis of the permissible FAR for construction.

7. It is also noteworthy that Section 3 of the Government Buildings Act, 1899 specifically excludes Government Buildings [owned, used or occupied by the Government] from obtaining any permission under the municipal laws for construction, alteration maintenance etc. As such, the municipal laws have no application. Furthermore, so far as the construction of camp office at 45-47 Rajpur Road is concerned, the same being semi-permanent in nature, neither local body approval nor DUAC approval was required to carry out the same.

It is submitted accordingly.

NEW DELHI

29.02.2024


Executive Engineer
PWD, GNCTD

कार्यपालक अभियन्ता
सेन्ट्रल एवं नई दिल्ली भवन (एम-323)
लो.नि.वि., ए-ब्लॉक, प्रथम तल
विकास भवन-II, नजदीक मेटकाफ हाऊस,
सिविल लाईन, दिल्ली-110054

Anx - [REDACTED] R-1
PUBLIC WORKS DEPARTMENT
Government of NCT of Delhi

Sub: Additional/Alteration in the Residence of Hon'ble Chief Minister at 6, Flag Staff Road - Providing Additional Accommodation.

It is felt that the existing accommodation in the Hon'ble Chief Minister's residence at 6 Flag Staff road is not sufficient to cater various meetings as well as formal meetings. It is therefore, directed to construct 2 additional meeting rooms, 1 additional drawing room and 1 additional formal dining room of capacity of about 24 persons at ground floor, by remodeling of existing accommodation at ground floor. The existing accommodation at ground floor like bed rooms, dining room, kitchen, drawing room, study room, bathrooms, etc. may be provided at first floor by adding an additional storey on the existing building after judging the feasibility of proposed construction at first floor. This may be treated as most urgent.

S. J. J.
(Secretary) (Gen)
Minister (P.W.D.)

Engineer-in-Chief, PWD.
U.O.No. OSD(PWD)/Min.Health, PWD/2020/1149

Date: 17.03.2020

1/- Any 212 R-2 17

Sub: Addition / Alteration in the Residence of Hon'ble Chief Minister at 6 Flag Staff Road - Providing Additional Accommodation.

Ref.: U.O.No.OSD(PWD)/Min. Health, PWD/2020/949 dt. 17.03.2020 (17)

It has been directed by Hon'ble Minister, PWD vide referred note to provide 2 additional meeting rooms, 1 additional drawing room and 1 additional formal dining room of capacity about 24 persons at ground floor by remodelling existing accommodation and examining feasibility of constructing additional floor for family residence.

In this regard, it is submitted that the bungalow at 6, Flag Staff Road was constructed in 1942-43 and is a load bearing construction. In view of the fact that it is a very old construction and has load bearing walls, it is not recommended for remodelling of the existing ground floor or for creating an additional floor.

Further, if any construction is taken up with the Hon'ble Chief Minister and his family residing in the bungalow, there is threat of security breach and also of corona infection from workers.

Accordingly, it is recommended that an additional construction may be done within the premises and the existing bungalow be separated by barricading. After the construction is completed, the Hon'ble Chief Minister and his family may shift to the new bungalow and existing bungalow be demolished. It is also proposed to create appropriate accommodation for security personnel and adequate parking facility. A proposed layout is enclosed please.

If approved, a Consultant / Architect may be engaged for design and for getting requisite local body approvals. Put up for approval please.

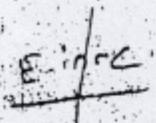
Encl: As above.

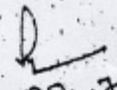

(Abhishek Raj)
SB, C&ND

Pr. Chief Engineer (M&F)

F.No. 23(99)/Flag Staff Road/SE(C&NDI)/PWD/20-21/1060 DL 27/07/2020

2
27/07




27/07/2020

Hon'ble Minister, PWD
U.O.No.E-119/PWD/VPR

2114 (E)

DL 27/7/2020

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Annex-R-3

C.P.W.D. -11

**GOVERNMENT OF DELHI
PUBLIC WORKS DEPARTMENT
WORK ORDER**

STATE : NEW DELHI

DIVISION: CBMD-323, PWD

BRANCH: B&R

WO No. : 06/EE/CBMD-323/PWD/2020-21

Date : 30.07.2020

Order for work described below given to M/s Tevatia Chauhan & Sharma Architects (P) Ltd., K-47, Kailash Colony, New Delhi-110048.

Name of work:- Consultancy Services for the Architectural & Engineering Planning and Designing for Addition/Alteration in the residence of Hon'ble Chief Minister at 6 Flag Staff Road, Delhi. (SH:- Engaging Consultant for design and obtaining approvals)

Item Nos.	Description of Services	Qty.	Unit	Rate	Amount (Rs.)
-----As Per Schedule Attached-----					

Amount Quoted : Rs. 41,30,000.00 (Rupees Forty One Lakhs Thirty Thousand Only).

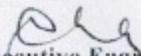
TERMS & CONDITIONS:

1. The work shall be carried out as per CPWD specifications, with up to date correction slips and as per direction of the Engineer-in-Charge.
2. Time allowed for carrying out work is 1 month (for planning) + 9 Months (for execution of work) = 10 Months.
3. The rate are inclusive of all taxes etc. and as per CPWD specifications.
4. All recoveries are to be made as per rule from bills.

Executive Engineer
C&ND (Bldg.)
Vikas Bhawan, Delhi

Copy to :-

1. The Assistant Engineer, Sub Division M-3231, PWD, 16-A Rajpur Road, Delhi-110054.
2. AAO, CBMD-323, PWD, Vikas Bhawan-II, New Delhi


Executive Engineer



कार्यालय कार्यपालक अभियंता
सेन्ट्रल एवं नई दिल्ली भवन (एम-323)
लोक निर्माण विभाग, दिल्ली सरकार
ए-ब्लॉक, प्रथम तल, विकास भवन-ए,
नजदीक मेटकाफ हाऊस, अपर बेला
रोड, दिल्ली-110054.

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Annex-R-4

OFFICE OF EXECUTIVE ENGINEER
CENTRAL & NEW DELHI BUILDING (M-323)
PUBLIC WORKS DEPARTMENT
A-BLOCK, 1ST FLOOR, VIKAS BHAWAN-II,
NEAR METCALF HOUSE,
UPPER BELA ROAD DELHI-110054.



Ph:- 011-23813979

Fax:-011-23813997

E-mail :- eepwddelhim323@gmail.com

सं- 23(26/1)/DB/सि.भ.अनु. मंडल एम-323/2020-21/1500

दिनांक: 28/10/2020

To,

The Deputy Conservator of Forest,
Kamla Nehru Ridge,
DU-Area Civil Lines, Delhi

Subject:- Regarding Transplant/Removing of 9 Nos. Trees.

With reference to the above cited subject, it is to inform that the trees to be transplanted/Removed from residence of Hon'ble C.M., 6 Flag staff road, Civil Line, Delhi because the construction of new Block has been started in the campus of 6 Flag staff road.

Hence it is requested for taking necessary action of transplant/Removing of 9 Nos. trees as above please. This may treated as most urgent.

sd
Executive Engineer
C&ND M-323, PWD
Vikas Bhawan-II, Delhi

Copy to:

1. The Assistant Engineer, M-3231(N) PWD, 16 Rajpur Road, Delhi-54 for information & N/A Please.
2. The Assistant Director (Horticulture) G.S. Mihar Bhoj Vatika, NH-24, 2nd Nizamuddin Bridge, New Delhi-110091 for information.

[Signature]
Executive Engineer
C&ND M-323, PWD
Vikas Bhawan-II, Delhi

N/A Please.

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furnish a pointwise
incorporation/reply.

Annex-R-5

2 **Layout and Building plans in respect of DSIIIDC Multilevel Industrial Hub at Rani Khera, Delhi.**

1. The proposal was forwarded by the North DMC (online) for consideration of the Commission.

2. The Commission did not approve the layout and building plan proposal at its meeting held on August 07, 2020, specific observations were given.

3. The layout and the building plan proposal at formal stage received (online) was scrutinised and following observations were given:

a. Sustainability features shall be as per point no. 7 of the CPAA (Criterion for Project Assessment and Approval) available on the DUAC website at www.duac.org.

b. All service equipment at the

Approved, observations given.

Shri Samir Mathur, Member, DUAC recused himself during the consideration of the proposal.

The Commission decided to take action in the matter without awaiting confirmation of the minutes of the meeting.

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terrace should be properly camouflaged (in terms of the point nos. 10, 11 & 12 of the CCAA (Criterion for Project Assessment and Approval) available on DUAC website at www.duac.org.

3 **Building plans in respect of Addl./Alts. residence of Hon'ble Chief Minister of Delhi at 6 Flag Road, Civil Lines, Delhi.**

1. The proposal was forwarded by the PWD, GNCTD (online) for consideration of the Commission.

Not approved, observations given.

The Commission decided to take action in the matter without awaiting confirmation of the minutes of the meeting.

2. The formal proposal received (online) at formal stage was scrutinised and following observations were given:

a. It is mentioned in the project details (proforma forward of the proposal to DUAC part A, sr. no: 16) that the site work has already commenced. Construction can commence only after approval.

b. As per the subject/project title;

the proposal is for the 'additions/alterations', however, it is clearly evident from the submission that an entirely 'new building' is being proposed after completely demolishing the existing structure. This needs clarification.

c. The submitted 3D view does not portray the correct site conditions. 3D views of the site shall be superimposed with the existing context of the surroundings, including road networks, structures around the site, for better understanding of the proposal in the actual environment to make it clearer.

d. A detailed survey plan to be submitted showing the existing site conditions, particularly the number of trees existing on the site. The same needs to be made and

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superimposed with a demolition plan along with the proposed layout for a clear and better understanding of the proposal.

e. Existing site photographs do not provide a clear understanding of the proposal, thus difficult to appreciate and visualize it in the current context. An appropriate nos. of site photographs shall be provided to get in-depth clarity of the site and surroundings. They need to be resubmitted with proper uncut views from all the sides.

f. It was suggested to align the main building parallel to the front boundary wall/flag staff road for better aesthetics, rather than the rear boundary as has been done.

g. The proposed architectural elements

in the building shall follow a uniform architectural vocabulary and pattern. All sides appear to have columns with varying proportions. This needs to be made uniform. Built mass also needs to be balanced to ensure a cohesive built form. X

h. The parking provision made in the front set-back be suitably relocated somewhere else and the green area be extended further to make it a large consolidated green space with appropriate landscaping. A lot of hard areas have been provided in the site without indicating its application/use, the same needs to be minimised. There is an extensive peripheral road network around the site which needs to be rationalised with efficient site planning.

i. The Commission observed that the building belonging to the chief State representative should have a very strong architectural character. The form and function should respect the setting and also ensure that all the requisite functions in the building (including ceremonial areas, common areas, office spaces for staff plus parking, security staff, frisking areas from security point of view, spaces for domestic staff etc.) are catered to in the design itself. The above mentioned functions are not incorporated in the proposal and it is purely seen as a residential complex. Thus, the space needs to be appropriately redesigned.

j. While designing the internal layout, segregation of spaces (

public and private) to ensure privacy and security shall be ensured by appropriate interior layout design.

k. The setting of the porch is not appropriate. It does not lead to a grand entry to the building (befitting a Chief Minister), rather open into a narrow side entry. Also, other public spaces including 'baithak' and the entry space do not have appropriate movement and connections within. Also, they borrow light from other areas and are not ventilated directly, thus need to be relooked into. Spaces going into the corridors seem to be wasted and need careful planning. Private spaces including bedrooms do not get view towards any green spaces.

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1. It is suggested to locate the public areas on the lower/ground floor and the private/family spaces on the first floor by appropriate layout design.

3. The architect was advised to adhere to the above observations and redesign the complex in a comprehensive manner and furnish a pointwise incorporation/reply.

4 **Building plans in respect of Dispensary-Cum-Diagnostic Centre for Employees State Insurance Corporation at Mayur Vihar Phase-1, Delhi.**

1. The proposal was forwarded by the CPWD (online) for consideration of the Commission.

2. The Commission did not approve the building plan proposal at its meeting held on October 01, 2020, specific observations were given.

3. The revised building plan proposal-

Not approved, observations given.

The Commission decided to take action in the matter without awaiting confirmation of the minutes of the meeting.

Addition / alteration of the residence of Hon'ble Chief Minister of Delhi- 6 flag staff road, civil lines, Delhi

DESIGN BASED REPORT

Annex-R-6

Please find below, our point wise reply to the observations received:
The formal proposal received (online) at formal stage was scrutinized and following observations were given:

- a) The proposed office block, staff, security blocks and boundary wall are very much part of the overall complex, and shall have an aesthetic and visual impact on the complex. However, the detailed 3D views and elevations clearly indicating the architectural features, materials to be used have not been provided to comprehend the proposal. The estate office and the office building may be redesigned to be same in size and elevation.

Reply: As per the above point, we have redesigned the Estate Office and the Office building and made them of same size having similar elevations. Please find the building 3d views clearly indicating the architectural features and material used.

- b) .A sufficient number of self-explanatory, annotated 3D views (at least 6 in numbers including Arial views) of the complex at various angles, clearly showing the proposed design scheme with proper annotations and corresponding to proposal drawings may be submitted.

Reply: We have added more views including aerial view, views from all sides of the building explaining the design scheme and giving a proper understanding of architectural features and material used.

- c) .It was observed that British architectural elements and style has been used extensively in the design proposal which was not appreciated. Instead, it was suggested to explore a regular simple design approach to be adopted to represent a contemporary Indian /Delhi representative style.

Reply: We have altered the architectural treatment of the façade, by redesigning the column in Indian style and give big arched openings. We have

Addition / alteration of the residence of Hon'ble Chief Minister of Delhi- 6 flag staff road, civil lines, Delhi

DESIGN BASED REPORT

also made the outer windows opening of same size to achieve harmony in the building façade.

- d) **The right side elevation seems to be more appropriate (more institutional) than the front elevation (more ornate). The front elevation shall also be designed in consonance with the right side elevation. The curve at the top front elevation may be removed. The architectural elements/features/style used in the columns on the façade should have taken inspiration from Indian architecture. Also the design of the main building shall be kept minimal and symmetrical to ensure harmony in design.**

Reply: We have redesigned the elevation presenting architectural features in Indian style. Please find the changes incorporated in the 3d views

- e) **The baithak should be designed to have natural light and ventilation and not borrowed from other spaces in the house.**

Reply: The front verandah is semi covered having big arches, providing a proper way of ventilation for the baithak area. Moreover, we have also provided big windows in the baithak area, which shall bring in ample amount of sunlight.

- f) **It is suggested to provide connection between lounge and library on the ground floor. No part of the site shall have chamfered edges; it being a building of prime importance shall be designed with linear geometry and no negative spaces.**

Reply: The suggestion has been accepted, the chamfered edge of the main block has made straight, and thus, maintaining the linear geometry and a connection has been introduced between the library and lounge.

- g) **The drop-off point shall have covered porch till the entry i.e. the trellis would not act as a covered entry and the same shall be replaced with a**

more permanent roofing element.

Reply: considering the above point, we have replaced the trellis with covered corridor and extended it to the entry.

- h) The design of the boundary wall shall be made more subtle with minimal elements and light design. Presently, it is gaudy.**

Reply: We have considered your suggestion, and redesigned boundary wall using minimal elements. Please review the drawing of boundary wall attached.

- i) Local native species shall be planted and the existing trees shall be retained as far as possible. The landscape plan should indicate the details of the trees planted, existing trees, levels, types of species on an appropriate scale, (in terms of the point nos. Six of the CPAA (Criterion for Project Assessment and Approval) available on the DUAC website at www.duac.org to be ensured.**

Reply: The landscaping of the complex is done using local native species. The landscape plan has been submitted, showing the retained and newly planted trees with a table attached which shows the number and typology of trees. Moreover, in Landscape plan, all the trees are placed according to their particular diameter.

Addition / alteration of the residence of Hon'ble Chief Minister of Delhi- 6 flag staff road, civil lines, Delhi

DESIGN BASED REPORT

Please find below, our point wise reply to the observations received:

The formal proposal received (online) at formal stage was scrutinized and following observations were given:

- a) The proposed office block, staff, security blocks and boundary wall are very much part of the overall complex, and shall have an aesthetic and visual impact on the complex. However, the detailed 3D views and elevations clearly indicating the architectural features, materials to be used have not been provided to comprehend the proposal. The estate office and the office building may be redesigned to be same in size and elevation.

Reply: As per the above point, we have redesigned the Estate Office and the Office building and made them of same size having similar elevations. Please find the building 3d views clearly indicating the architectural features and material used.

- b) .A sufficient number of self-explanatory, annotated 3D views (at least 6 in numbers including Arial views) of the complex at various angles, clearly showing the proposed design scheme with proper annotations and corresponding to proposal drawings may be submitted.

Reply: We have added more views including aerial view, views from all sides of the building explaining the design scheme and giving a proper understanding of architectural features and material used.

- c) .It was observed that British architectural elements and style has been used extensively in the design proposal which was not appreciated. Instead, it was suggested to explore a regular simple design approach to be adopted to represent a contemporary Indian /Delhi representative style.

Reply: We have altered the architectural treatment of the façade, by redesigning the column in Indian style and give big arched openings. We have

also made the outer windows opening of same size to achieve harmony in the building façade.

- d) **The right side elevation seems to be more appropriate (more institutional) than the front elevation (more ornate). The front elevation shall also be designed in consonance with the right side elevation. The curve at the top front elevation may be removed. The architectural elements/features/style used in the columns on the façade should have taken inspiration from Indian architecture. Also the design of the main building shall be kept minimal and symmetrical to ensure harmony in design.**

Reply: We have redesigned the elevation presenting architectural features in Indian style. Please find the changes incorporated in the 3d views

- e) **The baithak should be designed to have natural light and ventilation and not borrowed from other spaces in the house.**

Reply: The front verandah is semi covered having big arches, providing a proper way of ventilation for the baithak area. Moreover, we have also provided big windows in the baithak area, which shall bring in ample amount of sunlight.

- f) **It is suggested to provide connection between lounge and library on the ground floor. No part of the site shall have chamfered edges; it being a building of prime importance shall be designed with linear geometry and no negative spaces.**

Reply: The suggestion has been accepted, the chamfered edge of the main block has made straight, and thus, maintaining the linear geometry and a connection has been introduced between the library and lounge.

- g) **The drop-off point shall have covered porch till the entry i.e. the trellis would not act as a covered entry and the same shall be replaced with a**

more permanent roofing element.

Reply: considering the above point, we have replaced the trellis with covered corridor and extended it to the entry.

h) The design of the boundary wall shall be made more subtle with minimal elements and light design. Presently, it is gaudy.

Reply: We have considered your suggestion, and redesigned boundary wall using minimal elements. Please review the drawing of boundary wall attached.

i) Local native species shall be planted and the existing trees shall be retained as far as possible. The landscape plan should indicate the details of the trees planted, existing trees, levels, types of species on an appropriate scale, (in terms of the point nos. Six of the CPAA (Criterion for Project Assessment and Approval) available on the DUAC website at www.duac.org to be ensured.

Reply: The landscaping of the complex is done using local native species. The landscape plan has been submitted, showing the retained and newly planted trees with a table attached which shows the number and typology of trees. Moreover, in Landscape plan, all the trees are placed according to their particular diameter.

Annex - R-7

GOVT. OF NCT OF DELHI
DEPARTMENT OF FOREST AND WILDLIFE
OFFICE OF THE DEPUTY CONSERVATOR OF FOREST
NORTH FOREST DIVISION, KAMLA NEHRU RIDGE,
DELHI-110007 (PH-23853561)

F. No. 09/NFD/FC/Telling/2020-21/583-99
To

Date: 10.11.2020

The Executive Engineer,
Central & New Delhi Building, (M-323),
Public Work Department,
A-Block, 1st Floor, Vikas Bhawan-II
Nr. Metro Station, Upper Delhi Road
Delhi-110054

Sub- Permission for felling/transplant of 09 no. of trees from the residence of Hon'ble C.M., 6 Flag Staff Road, Civil Lines, Delhi-110054.

With reference to your application dt. 28.10.2020 on the subject noted above, you are hereby informed that permission is granted for transplantation of 09 no. of trees from the residence of Hon'ble C.M., 6 Flag Staff Road, Civil Lines, Delhi-110054 subject to the satisfaction of the terms and conditions hereinto specified.

The required security deposit of Rs. 5,13,000/- (Rupees Five Lakh and Thirteen Thousand Only) vide payment DD No. "001378" date 10.11.2020, from State Bank of India, Tis Hazari, Delhi has been received.

S. No.	Species of trees	Location	Remarks
01	Mango-03	From the residence of Hon'ble C.M., 6 Flag Staff Road, Civil Lines, Delhi-110054	Permission for transplantation of 09 no. tree.
02	Amla-02		
03	Citrus-02		
04	Karpasli-02		

Terms & Conditions

1. Permission for transplantation of tree is granted at your risk and without prejudice to the claim (s) of any other person/s who may be having any right (s) over the land or the tree.
2. Material produced from trees shall not be disposed without permission of the Tree Officer.
3. Progress report of felling & transportation shall be submitted through Inspection Officer concerned along with complete details of tree. You are requested to intimate this office at least 3 days in advance before starting the removal of felled trees.
4. The timber/wood arising out of felling/transplantation is transported to the nearest public crematorium managed by MCD under proper receipt and at his expense. He shall submit copy of the receipt obtained from such crematorium to this office immediately thereafter.

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श्रीय राजधानी क्षेत्र दिल्लीसरकार
लोकनिर्माणविभाग

Annex-R-8⁴⁶

REGIONAL CAPITAL TERRITORY OF DELHI
PUBLIC WORKS DEPARTMENT



कार्यालय कार्यपालक अभियंता
लोक निर्माण विभाग, दिल्ली सरकार
सेन्ट्रल एण्ड नई दिल्ली भवन,
ए-ब्लॉक, प्रथम तल, विकास भवन-II नजदीक मेटकाफ
हाऊस, अपर बेला रोड, दिल्ली-110054.

OFFICE OF EXECUTIVE ENGINEER
PUBLIC WORKS DEPARTMENT
CENTRAL & NEW DELHI BUILDING
A-BLOCK, 1ST FLOOR, VIKAS BHAWAN-II,
NEAR METCALF HOUSE, UPPER BELA ROAD DELHI-110054.



Ph:- 011-23813979

Fax:-011-23813997

New E-mail :- eepwddelhim323@gmail.com

क्र. 23(CMR)/डीबी /सेन्ट्रल एण्ड नई दिल्ली भवन (एम-323)/ 185718

दिनांक: 15/12/20

To,

The Deputy Conservator of Forest,
Kamla Nehru Ridge,
DU-Årea Civil Lines, Delhi

Subject:- Regarding Transplant/Removing of 2 Nos. Trees.

Ref :- In continuation of permission of felling/transplant of 9 nos of trees from the residence of Hon'ble residence C.M.,6 Flag Staff Road,Civil lines Delhi-54 vide letter no 09/NFD/TC/2020-21/989-90 dated 10-11-2020 (enclosed)

With reference to the above cited subject, and in continuation of above referred letter it is to inform that 2 nos more trees to be transplanted/Removed from residence of Hon'ble C.M., 6 Flag staff road, Civil Line, Delhi because the construction of new Block has been started in the campus of 6 Flag staff road. The changes are essential due to rotation of alignment of building recommended by DUAC.

Hence it is requested for taking necessary action of transplant/Removing of 2 Nos. trees as above please .The said trees are in dry state This may treated as most urgent.

Executive Engineer
C&NDB M-323, PWD
Vikas Bhawan-II, Delhi

Copy to:-

1. The Assistant Engineer, M-3231(N) PWD, 16 Rajpur Road, Delhi-54 for information & N/A Please.
2. The Assistant Director (Horticulture) G.S. Mihar Bhoj Vatika, NH-24, 2nd Nizamuddin Bridge, New Delhi-110091 for information.

Executive Engineer

231
Annex-R-9
Approval Letter

①

No. : OL-17122061018

Date : 24/12/2020

ULB Code: 821049_C

Code : 1712611386

To,
Rohini Zone, new Delhi, Sector-5, rohini

विषय : Addition Alternation in Residence of Honble Chief Minister at 6 Flag Road, Civil Lines, Delhi

संदर्भ :

महोदय ,

उक्त प्रस्ताव पर आयोग की दिनांक 18/12/2020 02:30 PM को आयोजित बैठक में विचार किया गया था ।
आयोग की प्रेक्षाएं तथा निर्णय इस प्रकार हैं ।

Decisions:

Approved, observations given.

Remarks:

Accordingly the proposal is approved, if the same is otherwise as per provisions of the Delhi Master Plan, Zonal Plan, building bye-laws, fire-fighting regulations and any other instructions of the Govt. of India. Further, compliance of 'Bureau of Indian Standards' norms against earthquake hazards, provisions of availability of municipal services as per Govt. Notification no. K-12016/5/79-DDIA/VA/IB(Pt.) dated June 7, 2000 and provisions for rain water harvesting should be ensured by the concerned local body before releasing the approval.

Observations:

1. The proposal was forwarded by the PWD (GNCTD) (online) for consideration of the Commission.
2. The Commission did not approve the building plan proposal at its meeting held on December 11, 2020 specific observations were given.
3. The revised proposal at formal stage received (online) was scrutinised along with the replies in compliance to the earlier observations of the Commission communicated vide DUAC observation letter no: OL-26112061016 dated 16.12.2020 following observations were given:
 - a. The use of Indian column base/capitals in the revised elevation were appreciated by the Commission.
 - b. It was suggested to screen the front buildings i.e. the estate office and the office building with trees/creepers, as appropriate, to maintain the line of vision to the main building.
 - c. Appropriate screening arrangements shall be made to ensure screening of clothes hanging in the

232
balconies. Appropriate arrangements/spaces should be created to house air-conditioners, etc. so as not to mar the aesthetics. 48

d. Sustainability features shall be as per point no. 7 of the CPAA (Criterion for Project Assessment and Approval) available on the DUAC website at www.duac.org.

e. All service equipment at the terrace should be properly camouflaged (in terms of the point nos. 10, 11 & 12 of the CPAA (Criterion for Project Assessment and Approval) available on DUAC website at www.duac.org.

सचिव

रुबी कौशल
सचिव

- 1) vikash madan k-47 kailash colony new delhi -110048
- 2) executive engineer C & ND building m-323 pwd delhi a-block first floor vikas bhawan -2

रुबी कौशल
सचिव

DEPARTMENT OF FOREST AND WILDLIFE
OFFICE OF THE DEPUTY CONSERVATOR OF FOREST
NORTH FOREST DIVISION, KAMLA NETHI BRIDGE
DELHI-110005 (TELEPHONE: 2361364)

Aux - R-10

No. P/NED/FC/Telling/2020-21/1083-74

Date: 01/01/2021

The Executive Engineer,
Central & New Delhi Building (M-10),
Public Work Department
A Block, 1st Floor, Vikas Bhawan-II
No. Metall House, Upper Bala Road
Delhi-110054

Re: Permission for transplantation of 02 no. of trees from the residence of Honble C.M.O. Flag Staff Road, Civil Lines, Delhi-110054.

With reference to your application dt. 24.12.20, you are hereby informed that permission is granted for transplantation of 02 trees from the residence of Honble C.M.O. Flag Staff Road, Civil Lines, Delhi-110054 to the recipient's block subject to the satisfaction of the terms and conditions hereinafter specified.

The required security deposit of Rs. 1,14,000/- (Rupees One Lakh and Fourteen thousand Only) vide payment DD No. "001754" date 30.12.2020 to State Bank of India, S Hazari, Delhi has been received.

S. No.	Species of trees	Location	Remarks
01	Mango 02	C.M.O. Flag Staff Road, Civil Lines, Delhi-110054	Transplantation of 02 trees

Terms & Conditions

1. Permission for transplantation of trees is granted at your risk and without prejudice to the claim (s) of any other person/s who may be having any right or interest in the land or tree.
2. Material produced from trees shall not be disposed without permission of the Executive Officer.
3. Progress report of felling & transportation shall be submitted through Inspector (FC) concerned along with complete details of tree. You are requested to intimate this office at least 3 days in advance before starting the removal of felled trees.
4. The timber/wood arising out of felling/transplantation is transported to the nearest public crematorium managed by MCD under proper receipt and at his expense. He shall submit copy of the receipt obtained from such crematorium to this office immediately thereafter.
5. Transplantation of tree shall be carried out in a scientific manner so as to ensure the survival of the trees at receptor site. A report regarding completion of transplantation and survival of the transplanted trees shall be submitted to this office without fail.

OK

Annex-R-11

Speed Post/By Hand/E-mail/Whatsapp

GOVT. OF NATIONAL CAPITAL TERRITORY OF DELHI
PUBLIC WORKS DEPARTMENT

कार्यालय कार्यपालक अभियंता
लोक निर्माण विभाग, दिल्ली सरकार
सेन्ट्रल एंड नई दिल्ली भवन (एम-323)
ए-ब्लॉक, प्रथम तल, विकास भवन-II
नजदीक मेटकाफ हाऊस, अपर बेला रोड,
दिल्ली-110054.

OFFICE OF EXECUTIVE ENGINEER
PUBLIC WORKS DEPARTMENT
CENTRAL & NEW DELHI BUILDING (M-323)
A-BLOCK, 1ST FLOOR, VIKAS BHAWAN-II,
NEAR METCALF HOUSE,
UPPER BELA ROAD DELHI-110054.



Ph:- 011-23813979

Fax:-011-23813997

E-mail :- eepwddelhim323@gmail.com

सं० 54(19)/अवार्ड/लो.नि.वि. एम-323/ए-1/1426 (H)

दिनांक: 20/07/21

सेवा में,

M/s PNSC Infrastructure Pvt Ltd.
E-4/13, Sector-07
Rohini Delhi-110085.

Name of Work:- Addition/Alteration in the staff block/Camp office at 6 Flag Staff Road, Delhi. (Civil and Electrical Works).

करार संख्या : 19/का.अभि./सि.म.अनु. मंडल एम-323/2021-22.
अनुमानित लागत : रु. 18,37,45,209.00 (Civil Rs. 10,73,71,721/- + Elect. Rs. 7,63,73,488/-)
निविदा राशि : रु. 16,53,52,314.00

संदर्भ:-

- आपके पत्र सं० PNSC/CM House/2021-22/265 dt. 19.07.2021 द्वारा उपरोक्त कार्य के लिए जमा की गई निष्पादन प्रत्याभूति Bank Guarantee No. 027GT02211970005 dt. 16.07.2021 Rs. 49,60,569/- HDFC Bank, Sector-08, Rohini, Delhi.
- इस कार्यालय के पत्र संख्या 54(11)/पी.जी./सेन्ट्रल एंड नई दिल्ली (एम-323)/2021-22/ए-1/1385-हि. दिनांक 14.07.2021.

प्रिय महोदय,

- इस कार्यालय के उपरोक्त संदर्भित पत्र के क्रमांक में आपसे अनुरोध है कि आप कार्य प्रारम्भ करने की निर्धारित तिथि से 15 दिन के भीतर औपचारिक अनुबंध पूरा करने के लिए इस कार्यालय में पधारें।
- आपको यह भी निर्देश दिया जाता है कि आप सहायक अभियंता-3231 सि.म.अनु. मंडल एम-323 से संपर्क स्थापित करके कार्यस्थल का कक्षा करें तथा कार्य प्रारम्भ करें।
- उक्त कार्य की कार्य आरंभ करने की तिथि 22.07.2021 से मानी जायेगी।
- कार्य पूर्ण करने की अवधि 06 माह है।

संलग्न- मात्रा अनुसूची

भवदीय,

कार्यपालक अभियंता
सेन्ट्रल एंड नई दिल्ली भवन, (एम-323)
भारत के राष्ट्रपति की ओर से और उनके के लिए

निलिपि प्रेषित :-

मुख्य अभियंता (पूर्व), तीसरा तल, एम.एस.ओ. भवन, आई.पी. एस्टेट, नई दिल्ली।

अधीक्षण अभियंता, सेन्ट्रल एंड नई दिल्ली परिमण्डल, रिंग रोड पलाई ओवर के नीचे, विपरीत आई.जी.स्टेडियम गेट नं० 9, नई दिल्ली-110002.

Executive Engineer (E), PWD, DHC & ND/Central (M-451), Ground Floor, MSO Building, Delhi for information.

-5- सहायक अभियंता (योजना) व कार्यालय अधीक्षक/लो नि वि, मण्डल एम-323, दिल्ली।

सहायक अभियंता, उपमण्डल सं.- 3231, लो नि वि, मण्डल एम-323, दिल्ली। (संलग्न साईट रजिस्टर)

करार के लिए।

कार्यपालक अभियंता

Annex-R-12

सहायक अभियन्ता
केन्द्रीय एवं नई दिल्ली भवन उपमंडल-1
लो.नि.वि. (दि.स.)
16-ए, राजपुर रोड, दिल्ली-110054
फोन नं० 23954464



Assistant Engineer
C & ND (Bldg.) Sub Division-I
Public Works Department
16-A, Rajpur Road, Delhi-110054
Phone No. 23954464

Email ID : aem3231pwd@gmail.com

No: - 23(12) AE/CBMSD M-3231(N)/ PWD/2021-22/ 227

Dated: 03/8/2024

To,

The Assistant Director (Horticulture),
Div. M-214, PWD (GNCTD)
G.S. Mihar Bhoj Vatika,
NH-24, 2nd Nizamuddin Bridge,
New Delhi-110091
E-Mail ID- adhpdeldelhim2144@gmail.com

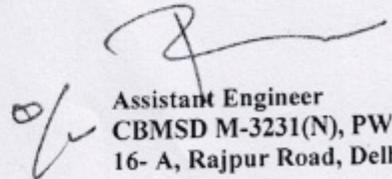
NOW: Addition/Alternation in the staff block/camp office at 6 Flag Staff Road, Delhi.(Civil and Electrical works).

Agreement No. : 19/EE/CBMD M-323/2021-22
Subject:- Regarding Transplant of 6 Nos. Trees.

With reference to the above cited subject and telephonic conversation, it is to inform that 6 nos. trees (Bearing Sr. no. 28, 29, 30, 34, 35, 39) to be transplanted from residence of Hon'ble C.M., 6 Flag staff road, Civil Line, Delhi for the construction of new Staff /Office Block.

It is requested to identify the species & size etc. of above mentioned trees for early start of the work.

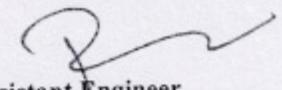
Please treat it as Most Urgent.


Assistant Engineer
CBMSD M-3231(N), PWD
16- A, Rajpur Road, Delhi

Copy to:-

1. The Executive Engineer, M-323 PWD, Vikas Bhawan-II, Delhi-54 for information & necessary action please.

② Dy. Director / DN-214 for information & necessary action please


Assistant Engineer
CBMSD M-3231 (N)
16- A, Rajpur Road Delhi

Email: DDHPWDDELHI M214@gmail.com

राष्ट्रीय राजधानी क्षेत्र दिल्लीसरकार
लोकनिर्माणविभाग

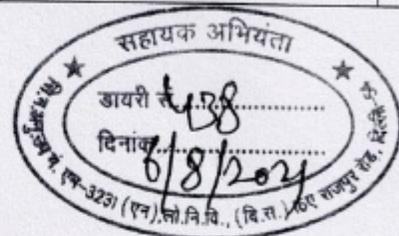
Annex-R-13

GOVT. OF NATIONAL CAPITAL TERRITORY OF DELHI
PUBLIC WORKS DEPARTMENT

	<p>कार्यालय कार्यपालक अभियंता लोक निर्माण विभाग, दिल्ली सरकार सेन्ट्रल एण्ड नई दिल्ली भवन, ए-ब्लॉक, प्रथम तल, विकास भवन-II नजदीक मेटकाल्फ हाऊस, अपर बेला रोड, दिल्ली-110054.</p>	<p>OFFICE OF EXECUTIVE ENGINEER PUBLIC WORKS DEPARTMENT CENTRAL & NEW DELHI BUILDING A-BLOCK, 1ST FLOOR, VIKAS BHAWAN-II, NEAR METCALF HOUSE, UPPER BELA ROAD DELHI-110054.</p>	
Ph:- 011-23813979		Fax:-011-23813997	New E-mail :- eepwddelhim323@gmail.com
सं०. 23(CMR)/डीबी /सेन्ट्रल एण्ड नई दिल्ली भवन (एम-323)/ 1514 LH			दिनांक: 03/08/2021

सेवा में,

The Deputy Conservator of Forest,
Kamla Nehru Ridge,
DU-Area Civil Line, Delhi.



विषय:- Regarding Removal of 06 Nos. of Trees from premises of Residence of Hon'ble Chief Minister, Delhi.

With reference to above subject you are requested to accord required permission urgently to remove 06 Nos. trees from residence of Hon'ble C.M., 6-Flag Staff Road, Civil Line, Delhi as the construction of New Block has been started in the campus of 6-Flag Staff Road, Delhi.

This may be treated as **MOST URGENT**.

कार्यपालक अभियंता,
सेन्ट्रल एण्ड नई दिल्ली भवन,
लोक निर्माण विभाग

प्रतिलिपि :-

1. AE, Sub Division M-3231, Delhi for necessary action & pursue the matter at appropriate level.
2. AD(Hort.), GS Mihir Bhoj Vatika, NH-24, 2nd Nizamuddin Bridge, New Delhi-110091.

कार्यपालक अभियंता,

50-
for SHH/SH
6/5

Annex-R-14

GOVERNMENT OF NCT OF DELHI
DEPARTMENT OF FORESTS & WILDLIFE
NORTH FORESTS DIVISION, KAMLA NEHRU RIDGE
DELHI-110007

No. 13/GFD/TC/Felling/2021-22/2508

DATED: 12-08-2021

Sub: Permission for felling of 6 no. of Trees in 6 flag staff road civil lineRef: Your Application No. 3440 received on 08/08/2021

Your application for felling/ transplanting/ dangerous both of trees has been considered and approved for felling of 6 no. of trees and transplanting of 0 no. of trees and dangerous of 0 no. of trees. You are requested to deposit an amount of Rs 342000/- (THREE LAKHS FORTY TWO THOUSAND only) through DD as security in the favour of Dy. Conservator of Forests (Central) for establishing of compensatory plantation of 60 saplings to be raised in lieu of the trees proposed to be felled/ transplanted. The permission will be granted after receipt of security deposit.


Divisional Officer of Central

Deputy Conservator of Forests (Central)

Tree Officer (Central)

✓ To

Chri Israr Ahmed
F.E. Health Maintenance Department, Lok Nayak Hospital, New Delhi

AMY-238 R-15

NP - 1

Sub: Redevelopment of DA Flats at 45-47 Rajpur Road.

1. The work of redevelopment of Chief Minister Residence at 6 Flag Staff Road is in progress. The rear side boundary wall of 6 Flag Staff Road is separating this plot and two other plots i.e. 45 & 47 Rajpur Road. The 6 Flag Staff road plot is facing towards Flag Staff Road and 45-47 no. plot at Rajpur Road is facing towards Rajpur Road.

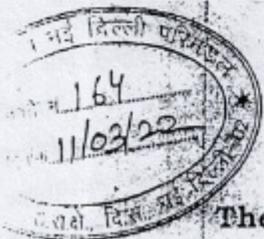
2. Redevelopment of 45-47 Rajpur Road was approved by Cabinet decision No. 3024 dated 28.7.2021. Redevelopment scheme is held up as some flats at 45-47 Rajpur Road are still occupied and alternate flats are not available to shift the allottees.

Since, these plots are in the back side of 6 Flag Staff Road i.e. Chief Minister residence, it is proposed that pending start of Redevelopment scheme, a part of 45-47 Rajpur Road plot may be used for construction of semi-permanent type camp offices for better coordination and use of CM office.

3. The proposed construction on 45-47 Rajpur Road will be semi-permanent nature and will not require local body approvals.

Accordingly, file is put up with the request to put up before Hon'ble Minister (PWD) for taking in-principle approval for execution of above mentioned work of semi-permanent type offices on part of the plot no. 45-47 Rajpur Road.

Submitted please.



The Chief Engineer (Flyover Zone)

SE/C&ND Circle
24/02/22

No. 23(99)/SE/C&ND/PWD/2021-22/07

Dated: 24.02.22

NP - 2

Sub: Redevelopment of DA Flats at 45-47 Rajpur Road.

The file is put up for taking approval of Hon'ble Minister (PWD) for the above mentioned proposal. It is requested to send the same to O/o Hon'ble Minister (PWD) through PWD Secretariat, Delhi.

Submitted Please.

Pradeep Kumar Parmar
Chief Engineer, Flyover Zone

PR: CHIEF ENGINEER (MAINT. & FLY.)
U.O. NO. 23(70)/C&ND/CE(F)/2022/ 504(H)

Dated: 24.02.2022

~~E-in-C~~
प्रधान मंत्री अभियंता (अनु एवं सेवा)
लोकोटिओ डिप्टी
Per approval of M/PWD pl.

Secretary IARD

25/2/22

U.O. (E-in-C/Dit(LW)/AIA SE&Cm&C)/ 2022 /615 dt. 25/2/22

Heau
/2/22

Min (P&D)

Heau
02/03

Secy. (PWD)

Heau
07/02/22

धन मुख्य अभियंता
राज्यी सेवा 699
दिनांक 08/03/2022
प्र. मु. अति. (अनु.)
निदेशक
उपनिदेशक
सहायक निदेशक
सहा. प्रस/1/2022
E-in-C
03-03-2022
23(6)/Pr. CE (M&F)
Pr. CE (M&F)
CE Flyover

Pr. Chief Engineer (M&F)
PWD, Govt. of Delhi

E-in-C, PWD

सहायक अभियन्ता
केन्द्रीय एवं नई दिल्ली भवन उपमंडल-1
लो.नि.वि. (दि.स.)
16-ए, राजपुर रोड, दिल्ली-110054
फोन नं० 23954464



Assistant Engineer
C & ND (Bldg.) Sub Division-I
Public Works Department
16-A, Rajpur Road, Delhi-110054
Phone No. 23954464

Email ID : aem3231pwd@gmail.com

No: - 23(12) AE/CBMSD M-3231(N)/ PWD/2021-22/ 59.

Dated: 09/2/22

To,

The Deputy Director (Horticulture),
Div. M-214, PWD (GNCTD)
G.S. Mihar Bhoj Vatika,
NH-24, 2nd Nizamuddin Bridge,
New Delhi-110091
E-Mail ID- ddhpwddelhim214@gmail.com

NOW: Addition/Alternation in the staff block/camp office at 6 Flag Staff Road, Delhi.(Civil and Electrical works).

Agreement No. : 19/EE/CBMD M-323/2021-22

Subject:- Regarding Transplant/Removing of Trees.

With reference to the above cited subject, it is to inform that the trees to be transplanted/Removed from residence of Hon'ble C.M., 6 Flag staff road, Civil Line, Delhi because the construction of new Block has been started in the campus of 6 Flag staff road.

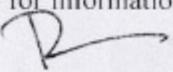
Hence it is requested for taking necessary action of transplant/Removing of trees please.
Please treat it as Most Urgent.

Encl: - Pictures of trees.

Copy to:-

1. The Executive Engineer, M-323 PWD, Vikas Bhawan-II, Delhi-54 for information & necessary action please.


Assistant Engineer
CBMSD M-3231(N), PWD
16- A, Rajpur Road, Delhi


Assistant Engineer
CBMSD M-3231 (N)
16- A, Rajpur Road Delhi

Annex-241-R-17

Speed Post/By Hand/E-mail/Whatsapp

GOVT. OF NATIONAL CAPITAL TERRITORY OF DELHI

PUBLIC WORKS DEPARTMENT(M-323)



कार्यालय कार्यपालक अभियंता
सेन्ट्रल एवं नई दिल्ली भवन (एम-323)
लोक निर्माण विभाग, दिल्ली सरकार
ए-ब्लॉक, प्रथम तल, विकास भवन-II
नजदीक मेटकालफ हाऊस, अपर बेला
रोड, दिल्ली-110054.

OFFICE OF EXECUTIVE ENGINEER
CENTRAL & NEW DELHI BUILDING (M-323)
PUBLIC WORKS DEPARTMENT
A-BLOCK, 1ST FLOOR, VIKAS BHAWAN-II,
NEAR METCALF HOUSE,
UPPER BELA ROAD DELHI-110054.



Ph:- 011-23813979

Fax:-011-23813997

E-mail :- eepwddelhim323@gmail.com

सं. 23(CMR)/डीबी/ सेन्ट्रल एण्ड नई दिल्ली भवन (एम-323)/2021-22/ 280

दिनांक: 15/2/22

सेवा में,

The Deputy Conservator of Forest,
Kamla Nehru Ridge,
DU-Area Civil Line, Delhi.

Subject:- Modification in letter No. 23(CMR)/DB/C&ND B(M-323)/2021-22/356 dt. 10/02/2022.

Ref. No. This office letter No. letter No. 23(CMR)/DB/C&ND B(M-323)/2021-22/356 dt. 10/02/2022.

Above mentioned letter was sent to you regarding removal/ retransplantation of 06 nos. of trees. In continuation of same it is informed that these 06 trees which are to be removed, are in premise of 45-47 Rajpur Road, Delhi GPRA where construction of camp office has started.

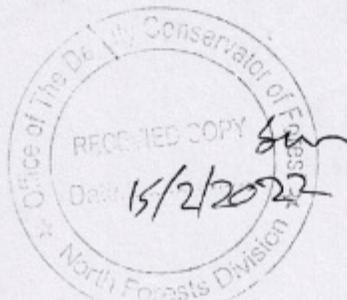
This is for your information.

कार्यपालक अभियंता,
सेन्ट्रल एंड नई दिल्ली भवन,
लोक निर्माण विभाग

प्रतिलिपि :-

- 1- AE, Sub Division M-3231, Delhi for necessary action & pursue the matter at appropriate level.
- 2- AD(Hort.), GS Mihir Bhoj Vatika, NH-24, 2nd Nizamuddin Bridge, New Delhi-110091.

15/2/22
कार्यपालक अभियंता,



GOVT. OF NCT OF DELHI
DEPARTMENT OF FOREST AND WILD LIFE
OFFICE OF THE DEPUTY CONSERVATOR OF FORESTS
CENTRAL FOREST DIVISION, KAMLA NEHRU RIDGE,
DELHI-110007(PH:-23853561)

ANNEXURE A1/6

F. No.44/CFD/TC/ Online/Felling/2020-21/7521-23

Date: 28/2/2022

To,

The Ex. Eng., PWD
M-323, A-Block, 1st Floor,
Vikas Bhawan-II, Near Metcalf House,
Upper Bela Road, Delhi-110054.

Sub:- Application for felling/transplanting of 06 trees in 45-47 Rajpur Road, Delhi.

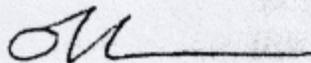
With reference to your online application ID No. 6288 received on e-Forest portal on the subject noted above, you are hereby informed that permission is granted for felling of 02 no. of trees and transplant of 04 trees at 45-47 Rajpur Road, Delhi, subject to the satisfaction of the terms and conditions hereinto specified.

The required security deposit of Rs. 3,42,000/- (Rupees Three Lakh Forty Two Thousand Only) vide payment DD No. 005904 date 25/02/2022 has been received from State bank of India, Delhi.

S. No.	Tree SL No.	Location	Remarks
01	Ashok-03	45-47 Rajpur Road, Delhi.	Permission for transplanting of 04 trees.
02	Bargad-01		
03	Ficus Benjamina-01		Permission for felling of 02 trees.
04	Lasuda-01		

Terms & Conditions

1. Permission for felling/transplanting of trees is granted at your risk and without prejudice to the claim (s) of any other person/s who may be having any right (s) over the land or the trees.
2. Material produced from trees shall not be disposed without permission of the Tree Officer.
3. Felling of tree/s shall be completed within 30 days of issue of this letter.
4. Progress report of felling & transportation shall be submitted through Inspection Office concerned along with complete details of tree. You are requested to intimate this office a least 3 days in advance before starting the removal of felled trees.
5. The timber/wood arising out of felling is transported to the nearest public crematorium managed by MCD under proper receipt and at his expense. He shall submit copy of ti receipt obtained from such crematorium to this office immediately thereafter.
6. The compensatory plantation of ten times the no. of tree permitted for felling shall be plant at ring road near Metcalf house. The 60 nos. of tree saplings shall be 6-7 ft. tall of nat species such as Arjun, Jamun, Gular, Pilkhan, Neem amaltas etc. and the plantation shall completed by the applicant within 9 months from the date of issue of this permission successfully maintain the plantation for 07 (seven) years. The completion of plantation s be intimated to this office along with photographs.



243
Annex-R-19

Speed Post/By Hand/E-mail/Whatsapp

59

GOVT. OF NATIONAL CAPITAL TERRITORY OF DELHI

PUBLIC WORKS DEPARTMENT(M-323)



कार्यालय कार्यपालक अभियंता
सेन्ट्रल एवं नई दिल्ली भवन (एम-323)
लोक निर्माण विभाग, दिल्ली सरकार
ए-ब्लॉक, प्रथम तल, विकास भवन-II
नजदीक मेटकाफ हाऊस, अपर बेला
रोड, दिल्ली-110054.

OFFICE OF EXECUTIVE ENGINEER
CENTRAL & NEW DELHI BUILDING (M-323)
PUBLIC WORKS DEPARTMENT
A-BLOCK, 1ST FLOOR, VIKAS BHAWAN-II,
NEAR METCALF HOUSE,
UPPER BELA ROAD DELHI-110054.



Tel:- 011-23813979

Fax:-011-23813997

E-mail :- eepwddelhim323@gmail.com

23(CMR/45-47)/डीबी/ सेन्ट्रल एण्ड नई दिल्ली भवन (एम-323)/2021-22/ 639. दिनांक: 16/03/2022

सेवा में,

The Deputy Conservator of Forest,
Kamla Nehru Ridge,
DU-Area Civil Line, Delhi.

विषय:- Regarding Removal of 05 Nos. of Trees from premise of 45-47 Rajpur Road, Civil Line, Delhi.

With reference to above subject you are requested to accord required permission urgently to remove 05 Nos. trees from premise of 45-47 Rajpur Road, Civil Line, Delhi as the redevelopment of 45-47 Rajpur Road, Civil line, Delhi has been started at above said location.

This may be treated as **MOST URGENT**.

Encl. :- 1) B Form

2) Photos of Trees

कार्यपालक अभियंता,

सेन्ट्रल एण्ड नई दिल्ली भवन,
लोक निर्माण विभाग

dc

प्रतिलिपि :-

- 1- AE, Sub Division M-3231, Delhi for necessary action & pursue the matter at appropriate level.
- 2- AD(Hort.), GS Mihir Bhoj Vatika, NH-24, 2nd Nizamuddin Bridge, New Delhi-110091.

dc कार्यपालक अभियंता,

05/CFD/TC/Felling/Online ID 6483/2022-23/78
GOVT. OF NCT OF DELHI
DEPARTMENT OF FOREST AND WILD LIFE
OFFICE OF THE DEPUTY CONSERVATOR OF FOREST
CENTRAL FOREST DIVISION, KAMLA NEHRU RIDGE,
DELHI-110007(PH.:23853561)

Date: 05.04.2022

To

The Ex. Eng, Health Main.
Deptt. Lok Nayak Hospital,
Delhi.

Sub: Permission for felling/transplantation of 05 no. of trees 45-47, Rajpur Road, Delhi.

Sir,

Kindly refer above the mentioned application ID No. 6483 for felling/transplantation of 05 no. of trees 45-47 Rajpur Road, Delhi.

As per Delhi Preservation of Trees Act, 1994 ten (10) nos. trees are to be planted in lieu of each tree proposed to be felled/transplanted. In this case a compensatory plantation of 50 tree saplings (i.e. 5X10 =50), of tall size, of species such as *Arjun, Jamun, Gular, Pipal, Pilkhan, Neem, Amltash, Bargard, Desi Kikar and other native sps.* shall be carried out by the applicant at I.P. Estate, ITO, Delhi and shall maintain them for 7 years to ensure the survival of planted saplings.

In order to ensure the compensatory plantation in lieu of the felling/transplantation of 05 trees, the applicant is required to deposit a security amount of Rs. 57,000/- per tree felled/transplanted. You are, therefore, requested to deposit an amount of Rs. 2,85,000/- i.e. (Rs. Two Lakh Eighty Five Thousand Only) as Security Deposit in the form of the Demand Draft issued from any Nationalized Bank, payable at Delhi in favor of DDO, DCF(Central), KNR, Delhi-07.

After completion of creation of the plantation and successful maintenance of such plants for 7 years by the applicant, relevant amount of the security deposit shall be refunded on submission of related records alongwith photographs of the compensatory plantation. The refund of security deposit will be made only after verification of plantation by Tree Officer after completion of 7 years.

Dy. Conservator of Forest
Central Forest Division

Copy to:

1. Sh. Ravinder Kumar, I.O for information.
2. Cashier, Account Branch.

Dy. Conservator of Forest
Central Forest Division

Annex-R-21

39

GOVT. OF NATIONAL CAPITAL TERRITORY OF DELHI
PUBLIC WORKS DEPARTMENT (M-323)



कार्यालय कार्यपालक अभियंता
सेन्ट्रल एंड नई दिल्ली भवन (एम-323),
लॉनिवि, ए-ब्लॉक, प्रथम तल, विकास
भवन-II नजदीक मेटकाल्फ हाऊस, सिविल
लाईन, दिल्ली-110054.

Azadi Ka
Amrit Mahotsav

Speed Post/By Hand/E-mail/WhatsApp
OFFICE OF EXECUTIVE ENGINEER
CENTRAL & NEW DELHI BUILDING
(M-323) P.W.D. A-BLOCK,
1st FLOOR, VIKAS BHAWAN-II,
NEAR METCALF HOUSE,
CIVIL LINES DELHI-110054.



Ph:- 011-23813979

Fax:- 011-23813997

E-mail :- eepwddelhi323@gmail.com

सं. 54(11)20-21/सेन्ट्रल एंड नई दिल्ली भवन (एम-323)/2023-24/ 1577

दिनांक: 19-06-2023

To,

The Dy. Conservator of Forests
Central Forest Division/Tree Officer
Kamla Nehru Ridge,
Delhi-110007.

विषय: - Reg- non-compliance of the Trees & Conditions of Trees Transplantation/Felling
Permissons and Failure of Transplantation.

संदर्भ: - Dy. Conservator of Forests CFD office letter No. 337/CFD/DCF(C)/Site-Inspection
Reports/2023-24/1225-29 dt. 04.05.2023.

With due respect it is to state that permissions for tree
transplantation/felling with respect to 6 Flag Staff Road, Civil Lines Delhi and 45-47
Rajpur Road Delhi issued in the name of Executive Engineer M-323, Central & New
Delhi Building (M-323). Whereas notices hearings for transplantation etc. are
issued to office of Executive Engineer, Maintenance Department, PWD Lok Nayak
Hospital, New Delhi.

On 17.06.2023 undersigned received a letter of your good office No. 1255-29
dt. 04.05.2023 regarding plantation of 90 trees, through Whatsapp from
Horticulture Wing of PWD, same was addressed to Executive Engineer,
Maintenance Department, PWD Lok Nayak Hospital, New Delhi.

It is humbly requested that future correspondence with respect to works of 6
Flag Staff Road and 45-47 Rajpur Road may be made with Executive Engineer,
C&ND Building M-323, PWD, 1st Floor, A-Block, Vikas Bhawan-II, New Delhi-
110054 for better coordination and timely compliance of your directions please.

कार्यपालक अभियंता
सेन्ट्रल एंड नई दिल्ली भवन (एम-323)

Copy to:-

1. The Chief Engineer (Flyover), PWD, 4th Floor, MSO Building, New Delhi.
2. The Superintending Engineer, C&ND Circle, I.G. Stadium Gate No-9, New Delhi.
3. The Deputy Director (Horticulture), Div. M-214, PWD G.S. Mihir Bhoj Vatika NH-24,
2nd Nizamuddin Bridge, New Delhi-110091.
4. The Assistant Engineer (P), C&ND Building (M-323), Vikas Bhawan-II, New Delhi.
5. The Assistant Engineer, C&ND Sub Division M-3231, Rajpur Road, Delhi.
6. Guard File.

कार्यपालक अभियंता

Always wear mask, follow physical distancing and maintain hand hygiene to beat COVID-19
राष्ट्रीय राजधानी क्षेत्र दिल्लीसरकार



कार्यालय उपनिदेशक (उद्यान),
उद्यानमंडल(ईस्ट) एम
लोकनिर्माणविभाग जी० एच० मिहारभोजवाटिका,
एन० एच० - 24, निजामुद्दीनब्रिज, पूर्वखोर, दिल्ली-110091

लोकनिर्माणविभाग
PUBLIC WORKS DEPARTMENT



(ईस्ट)एम

OFFICE OF DY. DIRECTOR HORTICULTURE
PUBLIC WORKS DEPARTMENT, HD(EAST) P.W.D.
GNCTD, G.S. MiharBhoajVatika., NH-24, Nizamuddin Bridge,
Eastern Approach, East Side, Delhi - 110091

Email ID :- ddhpwddelhim214@gmail.com, Phone No. 21210329, 21210328

संख्या: - 10(5)/Forest/उमं०(ईस्ट)एम/लोनि०वि०/दिस०/2023-24/1818 दिनांक 02/08/2023

To,

Executive Engineer (Civil),
Central & New Delhi Building Division (M-323),
PWD, 1st floor A-block, Vikas Bhawan- II,
Near Metcalf House, Civil Lines Delhi-110054.
E-mail: eepwddelhim323@gmail.com

4068
16/8/23

Subject:- Regarding Transplantation/ Removal of trees.

Ref.:- 1. Your office letter no. 23(CMR)/DB/Central and New Delhi Building (M-323)/2023-24/1175 Dtd. 20/05/2023.
2. DCF (Central) office letter no. F.no. 337/CFD/ DCF (C) Site Inspection Report 2023-24/1225-29 dtd. 04/05/2023.

Kindly refer to your office letter on the subject cited above in which your office has requested to plant 90 trees sapling of indigenous species (like Neem, Peepal, Arjun, Pilkhan, Jamun) in lieu of compensatory plantation as directed by forest department vide their letter mentioned under reference.

In this regard it is submitted that the 90 trees sapling of indigenous species has been planted at outer ring road (Chandagi Ram Akhada to Majnu ka Tila) near Chandrawal as compensatory plantation. The photographs and Geo-coordinates of the planted trees is hereby attached with this letter for your ready reference. This is submitted for information and necessary action please.

Enclosure :-As above.

Dy. Director (Hort.)
HD East, M-214, PWD

Copy for information and necessary action to:-

1. Chief Engineer East M2,PWD, GNCTD, 3rd floor MSO Building, I.P. Estate New Delhi
2. Director Horticulture PWD, 13th floor MSO Building, I.P. Estate, New Delhi.
3. The Deputy Conservator of Forest, Central Forest Division, Kamla Nehru Ridge, Delhi in reference to their letter mentioned under reference above.
4. The Asstt. Director (Hort.) HSD M - C&ND, PWD, New Delhi in reference to their letter no. 54(Hort)/HSD-C&ND/HD-East/PWD/2023/272 dtd. 01.08.2023.

Dy. Director (Hort.)

Sh. [Signature]
17/8

Anny-R-29 247

Speed Post/By Hand/E-mail/WhatsApp 63

GOVT. OF NATIONAL CAPITAL TERRITORY OF DELHI
PUBLIC WORKS DEPARTMENT(M-323)



कार्यालय कार्यपालक अभियंता
सेन्ट्रल एवं नई दिल्ली भवन
(एम-323) लो0नि0वि0, ए-ब्लॉक,
प्रथम तल, विकास भवन-2 नजदीक
मैटकाफ हाऊस, सिविल लाईन,
दिल्ली-110054.



OFFICE OF EXECUTIVE ENGINEER
CENTRAL & NEW DELHI BUILDING
(M-323) PWD A-BLOCK,
1ST FLOOR, VIKAS BHAWAN-II,
CIVIL LINES, DELHI-110054.



Ph:- 011-23813979

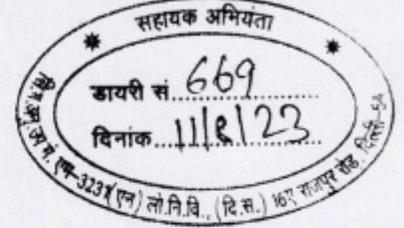
Fax:-011-23813997

E-mail :- eepwddelhi323@gmail.com

सं0. 23(CMR)/DB/C&ND Bldg. (M-323)/2023-24/ 2085 दिनांक: 4/8/23

To,

Deputy Conservator of Forests,
Central Forest Division / Tree officer,
O/o The Deputy Conservator of Forest,
Central Forest Division, Kamla Nehru Ridge,
Delhi-110007.



Name of work :-Reg. Non- compliance of the Terms & conditions of Tree Transplantation /Felling Permissions and failure of Transplantation.

- Ref. No. :- 1 Your office letter No. 337/CFD/DCF/(C)/Site-Inspection Reports/ 2023-24 /1225-29 dt. 04-05-2023.
2 This office letter No. 23(CMR)/DB/C&ND Bldg.(M-323)/2023-24/1175 dt. 20/05/2023.
3 This office letter No. 54(11)20-21/C&ND Bldg.(M-323)/2023-24/1577 dt. 19/06/2023.
4 AD(Hort.) office letter No. 54(Hort.)/HSD-C&ND/HD-East/ PWD /2023/272 dt. 01-08-2023.

Kindly refer your letter at S. No. 1 which was addressed to Executive Engineer, Maintenance Deptt., PWD, Lok Nayak Hospital, New Delhi received to undersigned on 17-06-2023 through whatsapp from Horticulture wing of PWD vide which it was asked for submission of compliance report for plantation of 90 trees saplings of indigenous species (like Neem Pipal, Arjun, Pilkhan, Jamun).

This office vide above referred letter at S. No. 2 has requested to Dy Director(Hort.) wing of PWD for taking action in compliance of above letter for plantation of 90 trees saplings.

DD(Hort.) through whatsapp vide letter No. at S. No. 4 has informed that 90 trees of pilkhan have been planted at outer ring road(Chanding Ram Akhada to Majnu Ka Tilla) near Chandrawal as compensatory plantation in lieu of 19 trees (Annexure-A), copy of Google Map loction is also enclosed as (Annexure-B).

It is for your information and necessary action please.

Enclosed :- As above.

Spc
11-file

2/12
AB

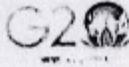
कार्यपालक अभियंता
सेन्ट्रल एंड नई दिल्ली भवन (एम-323)

Speed Post/By Hand/E-mail/WhatsApp

**GOVT. OF NATIONAL CAPITAL TERRITORY OF DELHI
PUBLIC WORKS DEPARTMENT (M-323)**



कार्यपालक अभियंता
सेन्ट्रल एंड नई दिल्ली भवन (एम-323),
लोनिवि, ए-ब्लॉक, प्रथम तल, विकास
भवन-11 नजदीक मेटकालफ हाऊस, सिविल
लाईन, दिल्ली-110054



OFFICE OF EXECUTIVE ENGINEER
CENTRAL & NEW DELHI BUILDING
(M-323) P.W.D. A-BLOCK,
1st FLOOR, VIKAS BHAWAN-II,
NEAR METCALF HOUSE,
CIVIL LINES DELHI-110054.



Ph:- 011-23813979

Fax:- 011-23813997

E-mail :- eepwddelhim323@gmail.com

सं. 54(19)21-22/सेन्ट्रल एंड नई दिल्ली भवन (एम-323)/2023-24/

2102

दिनांक: 7/8/23

To,

The Deputy Conservator of Forests
Central Forest Division/Tree Officer
O/o The Deputy Conservator of Forest
Central Forest Division, Kamla Nehru Ridge
Delhi-110007.

Sub:- Regarding Non-compliance of the Terms & conditions of Tree Transplantation/Feiling Permission and failure of Transplantation.

- Ref:-**
1. Your office Letter No. 337/CFD/DCF/(C)/Site-Inspection Report/23-24/1225-29 dt. 04.05.2023.
 2. This office letter No. 23(CMR)/DB/C&ND Bldg. M-323/23-24/1175 dt. 20.05.2023.
 3. This office letter No. 54(11)20-21/C&ND Bldg. M-323/23-24/1577 dt. 19.06.2023.
 4. AD (Hort.) Office Letter No. 54(Hort.)/HSD-C&ND/HD-East/PWD/2023/272 dt. 01.08.2023.
 5. This office letter No. 23(CMR)DB/C&ND Bldg. M-323/23-24/2085 dt. 04.08.2023.
 6. Your Letter No. 337/CFD/DCF(C)/Site-Inspection Reports/2023-24/4736-41 dt. 02.08.2023.

Please refer above referred letter No-05 of this office vide which compliance report regarding plantation of 90 trees as a compensatory plantation in lieu to 19 trees have already been sent to you on 04.08.2023 on the basis of report submitted by DD (Horticulture) vide above referred letter No.-04 received through WhatsApp.

In continuation of your letter dt. 02.08.2023 compliance report is hereby again enclosed for your information and further necessary directions please.

Encl.:- Letter dt. 04.08.23 and Annexure-A & B.

— sd —

कार्यपालक अभियंता
सेन्ट्रल एंड नई दिल्ली भवन (एम-323)

Copy to:-

1. The Superintending Engineer, Central & New Delhi Circle, PWD, Delhi.
2. The Assistant Engineer (P), C&ND Bldg. M-323, Vikas Bhawan-II, New Delhi.
3. The Assistant Engineer, Sub Division M-3231, Rajpur Road, Delhi.
4. Guard File.

कार्यपालक अभियंता

249
Annex-R-25

37

REMINDER-II

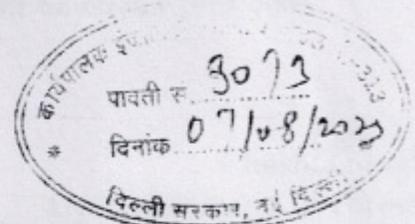
GOVT. OF NCT OF DELHI
DEPARTMENT OF FOREST AND WILD LIFE
OFFICE OF THE DEPUTY CONSERVATOR OF FOREST
CENTRAL FOREST DIVISION, KAMLA NEHRU RIDGE,
DELHI-110007

F.No 337/CFD/DCF(C)/Site - Inspection Reports/2023-24/4736-41

Date: 02.08.2023

To,

✓ The Executive Engineer (Civil),
Office of the CBMD Division,
M-323,PWD,Vikas Bhawan -II,
Delhi-110054



Sub: Non-compliance of Terms & Conditions for tree felling permissions and failure of transplantation- reg

This is to bring to your notice that permission for tree transplantation of 19 trees were issued to the addressee for 6 Flag Staff Road, Civil Lines from the office of the undersigned. Details of transplantation permissions are provided hereunder:

S.No	File. No.	Date	No. of Trees
1.	F.No.09/NFD/TC/Felling/2020-21 (OFFLINE)	10.11.2020	09 trees to be transplanted
2.	F.No.10/NFD/TC/Online/Felling/2021-22 (OFFLINE)	04.01.2021	02 trees to be transplanted
3.	F.No.44/CFD/TC/Online/Felling/2021-22 (I.D. No. 6288)	28.02.2022	04 trees to be transplanted
4.	F.No.05/CFD/TC/Online/Felling/2022-23 (I.D. No 6483)	12.04.2022	04 trees to be transplanted
TOTAL TREES TO BE TRANSPLANTED			19 TREES

As per the status report dated 01.05.2023 filed by Sh. Ravinder Kumar (DRO), out of a total of 19 nos. of trees to be transplanted, only 1 Bargad tree was found to be alive and in healthy condition, 11 nos of trees were found be dead and in dead condition, 07 trees were found to be missing at the transplantation sites i.e PWD Office, Khyber Pass, KNR, Civil Lines and PWD nursery near Majnu Ka Tila.

As a Tree Officer, the undersigned conveys her disappointment with such flagrant disregard for the guidelines and regulations in place to protect and preserve the environment. It is crucial to ensure that all activities related to transplantation of trees are carried out in a reasonable and sustainable manner to mitigate the impact on environment.

In view of the above, the undersigned had issued a letter dated 04.05.2023 vide F.No 337/CFD/DCF(C)/Site - Inspection Reports/2023-24/1225-29 through which it was communicated that 90 tree saplings of indigenous species (like Neem, Paspal, Aapal, Tikhan, Jamun) of height 15 feet and having a minimum diameter of 6 inches to be planted. It was also

32

directed that a compliance report of the above mentioned plantation should be submitted in the office of the undersigned within 3 months. It is hereby pertinent to mention that the said period of 3 months for plantation of 90 trees (conditions as specified above) and submission of compliance report concludes on 04.08.2023.

No compliance report has been received by the office of the undersigned till date. Thereby it is directed that appropriate action be taken and consequent compliance report w.r.t the same be submitted in the office of the undersigned within the timeframe provided.


Cheshta Singh

Dy. Conservator of Forests
Central Forest Division/Tree Officer

Copy to:

1. PS to PCCF, A-Block, 2nd Floor, Vikas Bhawan, IP Estate, New Delhi - 110002 (for kind information).
2. P.S to CCF (Admin), A-Block, 2nd Floor, Vikas Bhawan, IP Estate, New Delhi - 110002 (for kind information).
3. P.A to CF, A-Block, 2nd Floor, Vikas Bhawan, IP Estate, New Delhi - 110002 (for kind information).
4. DCF (HQ), A-Block, 2nd Floor, Vikas Bhawan, IP Estate, New Delhi - 110002 (for kind information).
5. Executive Engineer, Maintenance Department, PWD, Lok Nayak Hospital, Delhi (for kind information).


Cheshta Singh

Dy. Conservator of Forests
Central Forest Division/Tree Officer

F. No. 337/CFD/DCF(C)/Site-Inspection Report/2023-24/1225-29

Date: 04.05.2023

To,

The Exe. Engineer,
Maintenance Department, PWD,
Lok Nayak Hospital, New Delhi

Annx-R-26

Sub: Reg. non-compliance of the Terms & Conditions of Tree Transplantation/Felling Permissions and failure of Transplantation

This is to bring to your notice that the following tree transplantation/felling permission were issued to the addressee for 6 Flag Staff Road, Civil Lines from the office of the undersigned:

S.No	File No.	Date	No. of trees
1.	F.No. 09/NFD/TC/Felling/2020-21 (Offline)	10.11.2020	09 trees to be transplanted
2.	F.No. 19/NFD/TC/Online/Felling/2021-22 (Offline)	04.01.2021	02 trees to be transplanted
3.	F.No. 44/CFD/TC/Online/Felling/2021-22 (I.D. No. 6288)	28.02.2022	04 trees to be transplanted, 02 trees to be felled
4.	F.No. 05/CFD/TC/Online/Felling/2022-23 (I.D. No. 6483)	12.04.2022	04 trees to be transplanted, 01 tree to be felled
TOTAL TREES TO BE TRANSPLANTED			19 trees

As per the status report dated 01.05.2023 filed by Sh. Ravinder Kumar (DRO), out of total 19 nos. of trees to be transplanted, only 1 Bargad tree was found to be alive and healthy, 11 nos. of trees were dead and dry and remaining 07 trees were missing at the transplantation sites i.e. PWD Office, Kyber Pass, KNR, Civil Lines and PWD Nursery, near Majnu Ka Tila.

As a Tree Officer, I must convey my disappointment with such flagrant disregard for the guidelines and regulations in place to protect and preserve the environment. It is crucial to ensure that all activities related to transplantation of trees are carried out in a responsible and sustainable manner to mitigate the impact on the environment and the community.

[Handwritten signature]

1) - AD Horticulture
2) - DD Horticulture

~~M-214~~ M-214

[Handwritten signature]
17.06.23

In view of the above, it is communicated that 90 tree saplings of indigenous species (like Neem, Pipal, Arjun, Pildhan, Jamun) of height of 15 feet and at least 6 inch diameter are to be planted. The Compliance report of the above direction should reach the office of the undersigned within 3 months from the issue of this letter.

Executive Engineer
Central & New Delhi Building (M-323)
R.W.S. & S.W.S., 1st Floor
Vikas Bhawan-II, Near Metcalf House
Civil Lines, Delhi-110054

CHESHTA SINGH
Dy. Conservator of Forests
Central Forest Division/Tree Officer

Copy to:

1. P.S to PCCF, Department of Forest & Wildlife, 2nd Floor, Vikas Bhawan, I.P. estate, New Delhi 110002. (For kind information)
2. P.A to CCF (admin), Department of Forest & Wildlife, 2nd Floor, Vikas Bhawan, I.P. estate, New Delhi 110002. (For kind information)
3. P.A to CF, Department of Forest & Wildlife, 2nd Floor, Vikas Bhawan, I.P. estate, New Delhi 110002. (For kind information)
4. DCF(HQ), Department of Forest & Wildlife, 2nd Floor, Vikas Bhawan, I.P. estate, New Delhi 110002. (For kind information)

CHESHTA SINGH
Dy. Conservator of Forests
Central Forest Division/Tree Officer

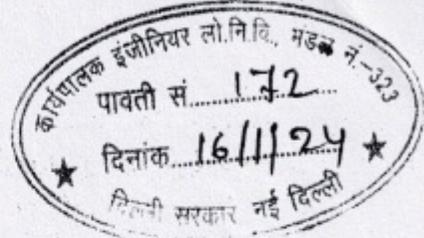
Always wear mask, follow physical distancing and maintain hand hygiene to beat COVID-19

<p style="text-align: center;">कार्यालय उपनिदेशक(उद्यान) उद्यान मंडल ईस्ट ग्म लोक निर्माण विभाग, दिल्ली सरकार जी०एन० गिहिर भोज वाटिका, एन० एच०-24 निजामुद्दीन ब्रिज, पूर्वी छोर, दिल्ली-110091 E-mail:-ddhpdeldhim214@gmail.com</p>		<p style="text-align: center;">OFFICE OF DEPUTY DIRECTOR(HORT.) HORT.CULTURE DIVISION (EAST) M, PUBLIC WORKS DEPARTMENT, GOVT. OF DELHI GNCTD,G.S. Mihar Bhoj Vatika, NH-24, Nizamuddin Bridge, Eastern Approach, East side, Delhi-110091 E-mail:-ddhpdeldhim214@gmail.com, Fax No. 22481228</p>
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No. 10(6)Forest/DD/HD East(M)/PWD/ 134

Dated: 15.01.2024

To,
 The Deputy Conservator of Forest
 Central Forest Division,
 Kamla Nehru Ridge,
 Delhi-110007



Sub:- **Current status report of compensatory plantation done against tree felling permissions of 6 Flag staff road-reg.**

Sir,

Please refer our telephonic conversation & your inspection carried out on dated 12/01/2024, the current status of compensatory plantation of trees against tree felling permissions of 6 Flag staff road is as under:-

1. Outer Ring road near DRDO complex - 170 Nos.
 Tree species *Ficus infectoria* (Pilkhan) trees 15 ft. & above with numbering from 1 to 170.
2. Near Metcalf House & Vikas Bhawan-II at Ring Road - 60 Nos.
 Tree species *Plumeria alba* (Champa) with numbering from 1 to 60. However 60 nos. *Ficus infectoria* (Pilkhan) trees has also been planted near Salim Garh Fort.
3. I.P. Flyover ITO New delhi - 50 nos.
 Tree species *Plumeria alba* (Champa) with numbering from 1 to 50 were planted.
4. Outer Ring Road near Chandrawal - 90 nos. (In lieu of transplantation)
 Trees of height 15 ft and above of different species of Pilkhan, Mouslari, Neem, Arjun Jamun.

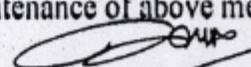
All above mentioned compensatory plantation is satisfactory & surviving well. Simultaneously the damaged trees are replaced by healthy ones.

The report submitted for your information & necessary action.

Deputy Director (Hort.)
 Hort.Division East(M)
 PWD, Govt. of NCT of Delhi.

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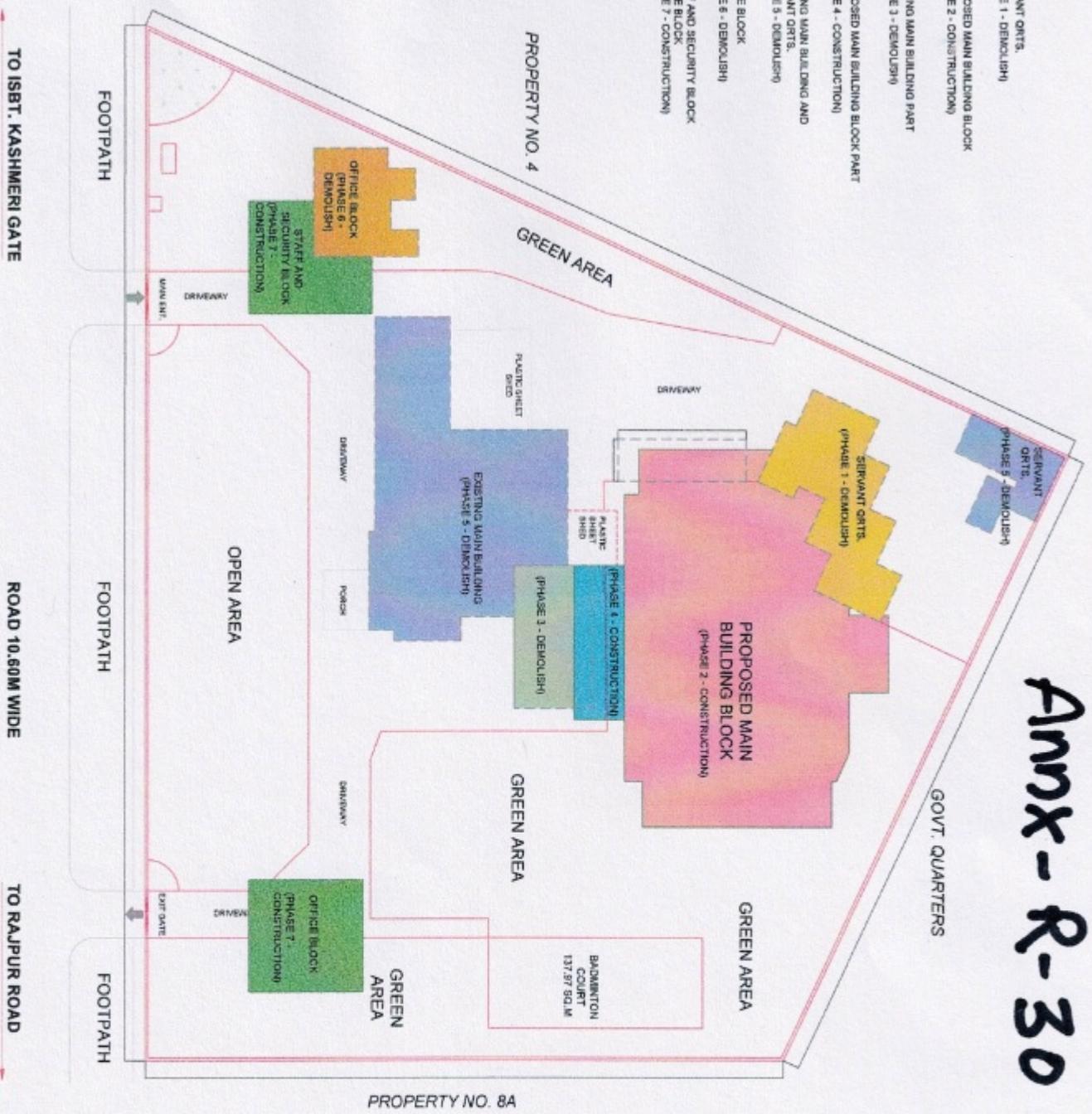
1. The Director (Hort.), PWD, M.S.O. Building, New Delhi for information please.
2. The Executive Engineer Central & New Delhi, M-323, PWD, New Delhi for information & necessary action.
3. The Asstt. Director (Hort.) HSD M - C&ND, PWD, New Delhi in reference to your report vide letter 54(Hort.)/HSD-C&ND/HD-East/PWD/2024/ 05 dated 15.01.2024 and with directions to take necessary steps regarding proper maintenance of above mentioned compensatory plantation.


 Deputy Director (Hort.) 15/1/24

M-323, PWD, Delhi
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(P)
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C-II
Cashier

Annex - R-30

- SERVAANT ORTS.
(PHASE 1 - DEMOLISH)
- PROPOSED MAIN BUILDING BLOCK
(PHASE 2 - CONSTRUCTION)
- EXISTING MAIN BUILDING PART
(PHASE 3 - DEMOLISH)
- PROPOSED MAIN BUILDING BLOCK PART
(PHASE 4 - CONSTRUCTION)
- EXISTING MAIN BUILDING AND
SERVAANT ORTS.
(PHASE 5 - DEMOLISH)
- OFFICE BLOCK
(PHASE 6 - DEMOLISH)
- STAFF AND SECURITY BLOCK
OFFICE BLOCK
(PHASE 7 - CONSTRUCTION)



PROJECT
ADDITIONAL TERRATION IN
THE RESIDENCE OF HON'BLE
CHIEF MINISTER AT 8 ROAD STAFF ROAD DELHI.

CLIENT
THE EXECUTIVE ENGINEER
C & R D CANAL NO. 223 1ST FLOOR ANAND BHAWAN-2
CIVIL LINE DELHI-110054

PRINCIPAL ARCHITECT:
SHARAD SINGH'S SERVICES ARCHITECTS
H-47 KALKAJI MANDIR MARKET THANE
MUMBAI 400 002 - INDIA
MR. SHARAD SINGH

DRG. TITLE
CONSTRUCTION PHASE PLAN
OWNER'S SIGN

ARCHITECT'S SIGN

SCALE - (1/500 A1)

DATE - 21.11.2020



SHEET NO.
04

Annex-256-R-31

2/23/24, 4:09 PM

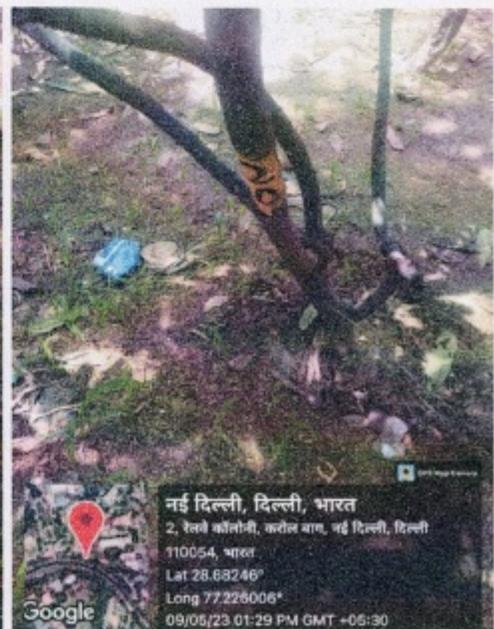
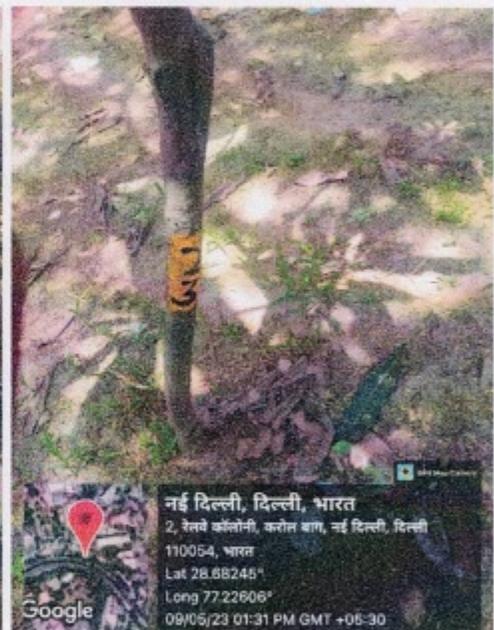
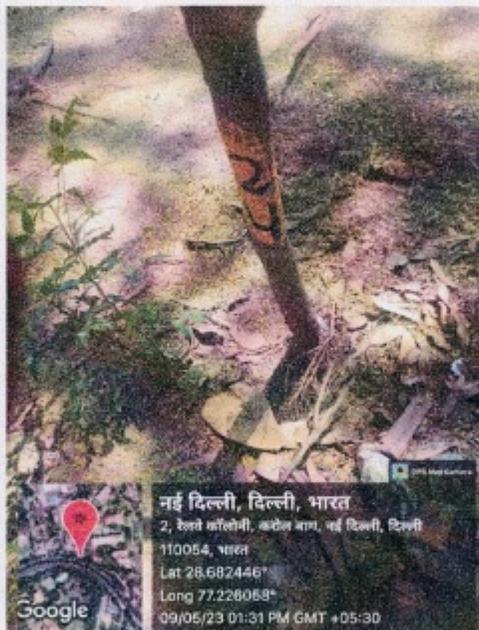
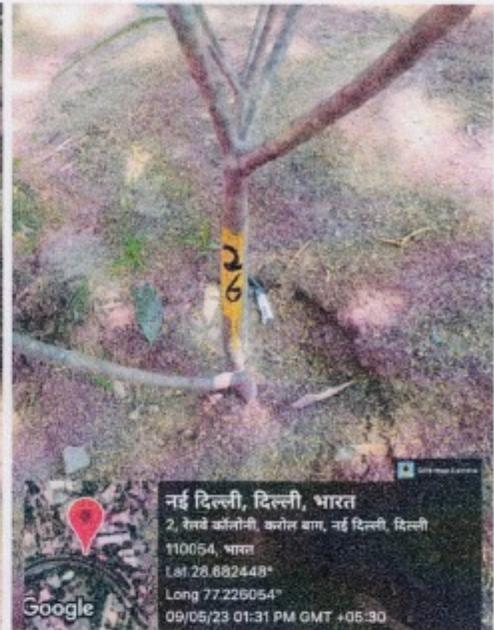
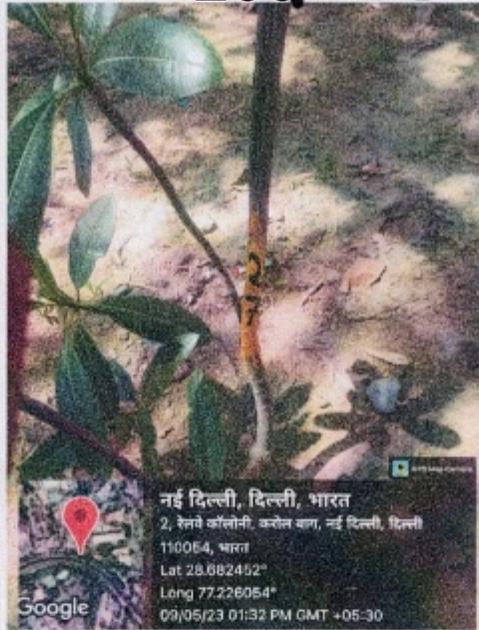
Google Earth

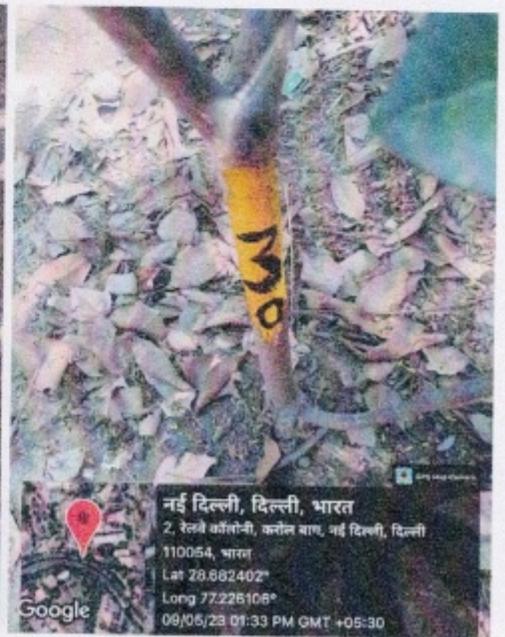
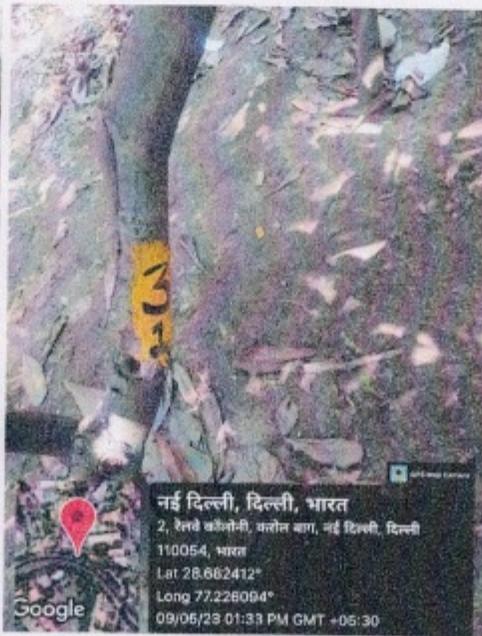
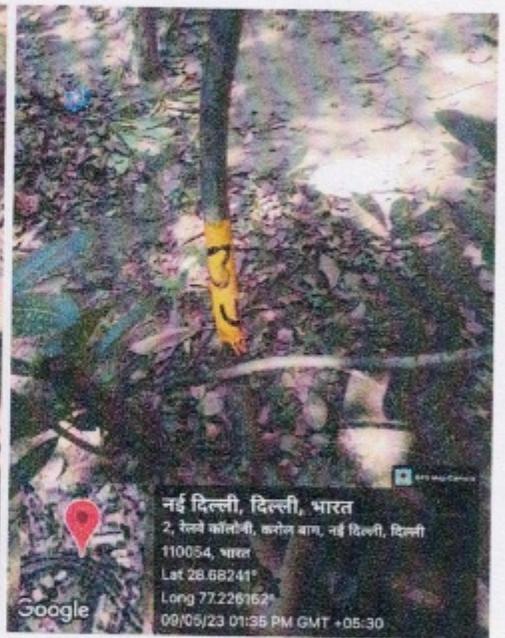
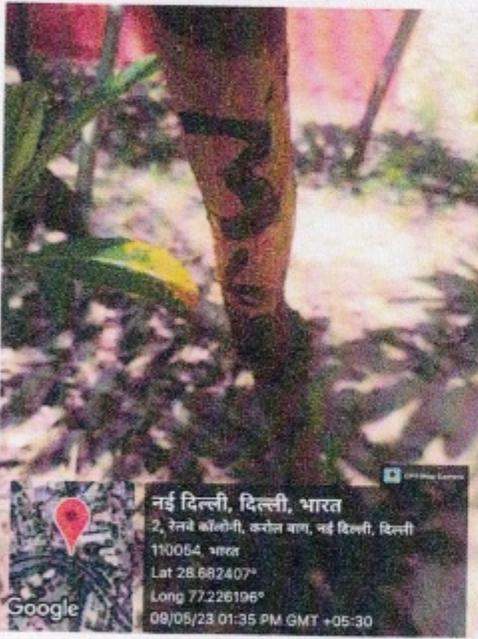
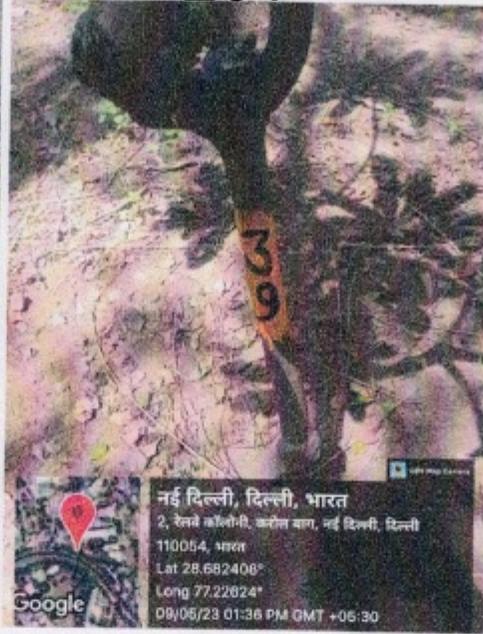
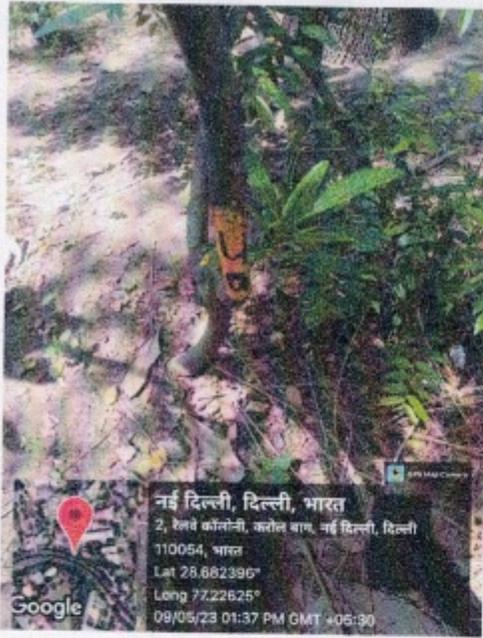


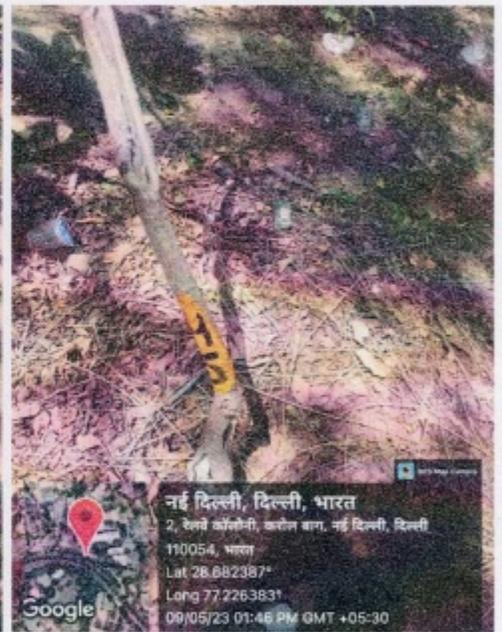
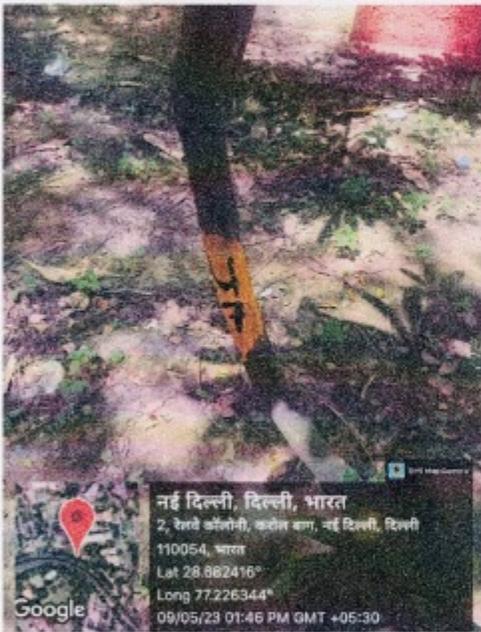
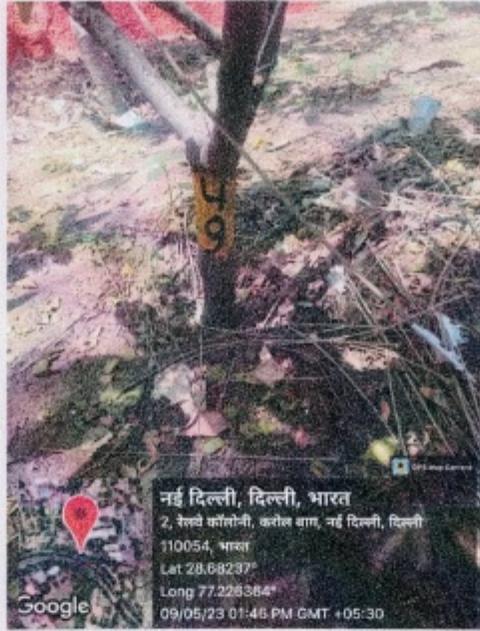


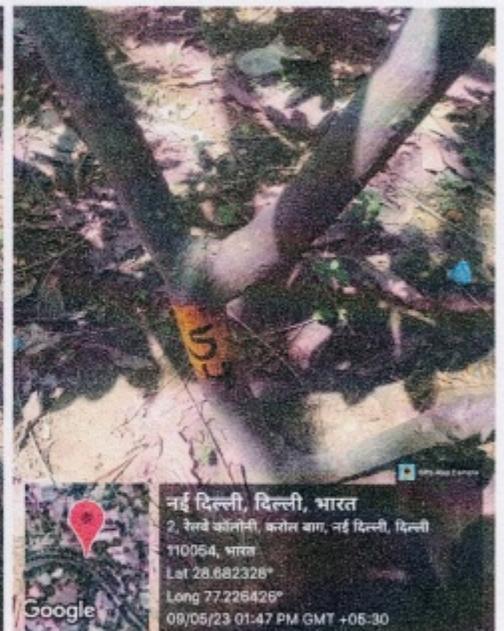
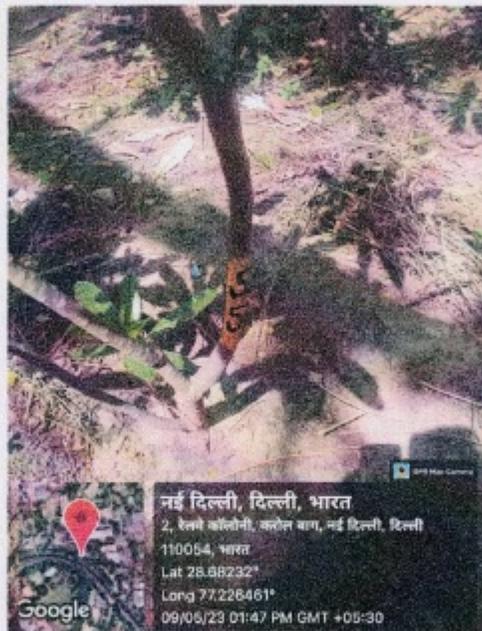
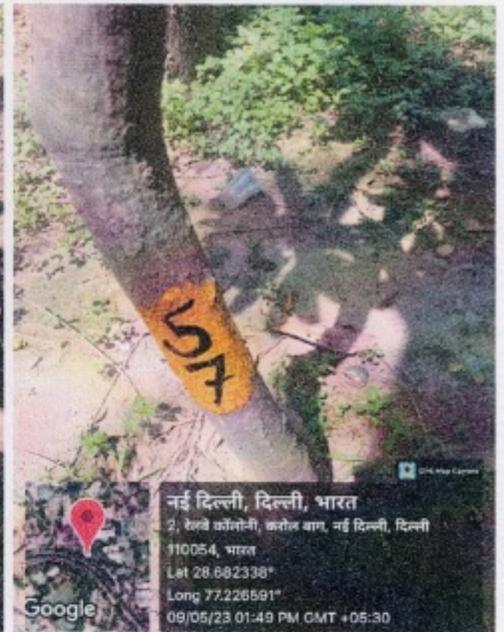
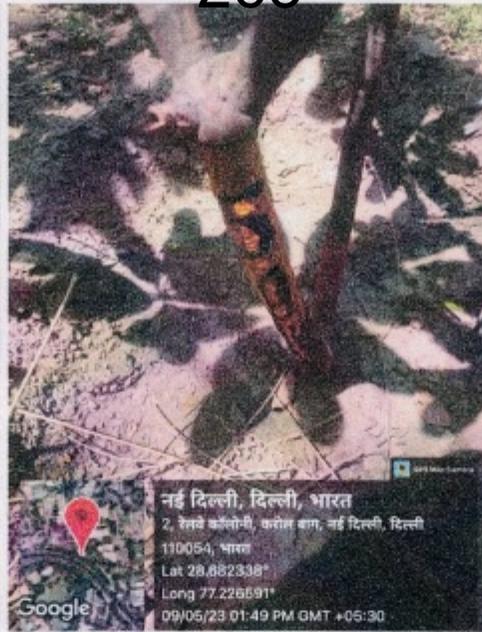










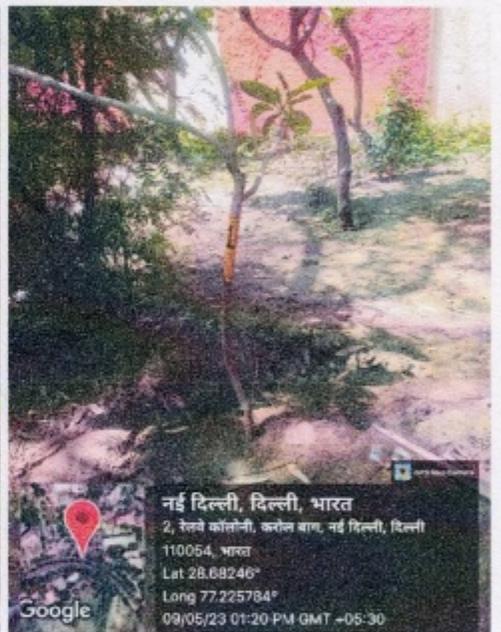




नई दिल्ली, दिल्ली, भारत
2, रैलवे कॉलोनी, करोल बाग, नई दिल्ली, दिल्ली
110054, भारत
Lat 28.682463°
Long 77.225817°
09/05/23 01:24 PM GMT +05:30

नई दिल्ली, दिल्ली, भारत
2, रैलवे कॉलोनी, करोल बाग, नई दिल्ली, दिल्ली
110054, भारत
Lat 28.682454°
Long 77.225826°
09/05/23 01:24 PM GMT +05:30

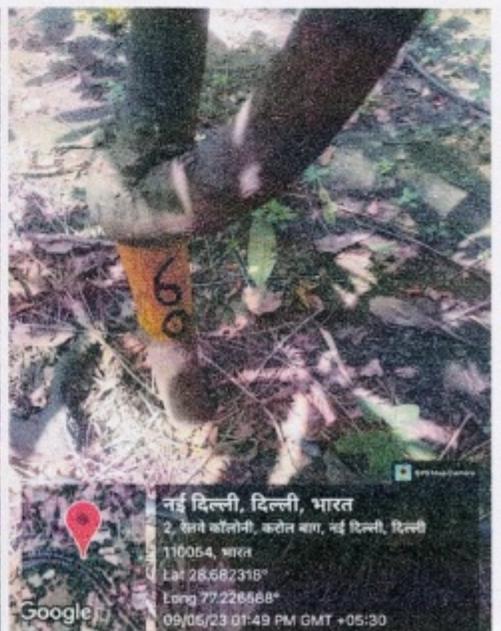
नई दिल्ली, दिल्ली, भारत
2, रैलवे कॉलोनी, करोल बाग, नई दिल्ली, दिल्ली
110054, भारत
Lat 28.682466°
Long 77.225814°
09/05/23 01:24 PM GMT +05:30



नई दिल्ली, दिल्ली, भारत
2, रैलवे कॉलोनी, करोल बाग, नई दिल्ली, दिल्ली
110054, भारत
Lat 28.682467°
Long 77.225793°
09/05/23 01:23 PM GMT +05:30

नई दिल्ली, दिल्ली, भारत
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110054, भारत
Lat 28.682517°
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09/05/23 01:23 PM GMT +05:30

नई दिल्ली, दिल्ली, भारत
2, रैलवे कॉलोनी, करोल बाग, नई दिल्ली, दिल्ली
110054, भारत
Lat 28.68246°
Long 77.225784°
09/05/23 01:20 PM GMT +05:30



नई दिल्ली, दिल्ली, भारत
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